

LOK SABHA

List of Questions for ORAL ANSWERS
Thursday, March 13, 2025/Phalgun 22, 1946 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

Total Number of Questions - 20

Water Security Work Plan

*201. Shri Sudheer Gupta:
Shri Chavan Ravindra Vasantrya:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Union Government has given approval to water security work plan for Uttar Pradesh, Maharashtra and Gujarat in the first phase of its plan and if so, the details thereof;

(b) the salient features, aims and objectives of the said plan;

(c) whether the Government proposes to include Madhya Pradesh under the said work plan for second phase and if so, the details thereof; and

(d) whether the Union Government has sought any status report from the State Governments regarding implementation of said plan in their States and if so, the details thereof indicating the names of the States that have submitted their report?

Crisis in Cashew Industries

*202. Shri N K Premachandran:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government proposes to protect the Micro, Small and Medium Enterprises (MSMEs) from the present crisis and if so, the action taken thereon;

(b) whether the Government proposes to implement any special programme to save the MSME Cashew Industries and if so, the details thereof;

(c) whether the Government proposes to direct the banks for implementing the decision of the State Level Bankers Committee (SLBC), Kerala to revive the cashew industries which are MSMEs and if so, the action taken thereon;

(d) whether it has come to the notice of the Government that suicide in cashew industry sector is increasing due to stringent action of the banks violating the decision of the SLBC and if so, the action taken thereon; and

(e) whether the Government proposes to implement any special programme for settling the NPA of MSME Cashew Industries and if so, the action taken thereon?

Discontinuation of UDAN Routes

*203. Shri Jagdambika Pal:
Dr. Rajesh Mishra:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware that the disruptions caused due to COVID-19, global engine issues and airline shutdowns have led to the discontinuation of 114 UDAN routes;

(b) if so, the details thereof along with the measures taken by the Government to address such issues;

(c) the details on the process along with the timeline set for re-bidding and re-awarding the said discontinued routes; and

(d) the corrective steps being taken by the Government to mitigate the impact of the poor weather conditions and operational constraints on UDAN flight cancellations?

Tap Water Connections under Jal Jeevan Mission

†*204. Shri Manoj Kumar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Jal Jeevan Mission (JJM) was launched to provide tap water supply across all the rural households and if so, the details thereof;

(b) whether the Government proposes to repair the damaged and excavated roads in the villages of Sasaram Parliamentary Constituency which were damaged during laying of the said water supply infrastructure and if so, the details thereof;

(c) whether the Government proposes to formulate any scheme for providing 24-hour water supply to Kaimur Hills in the said Constituency and if so, the details thereof; and

(d) the steps taken/being taken by the Government to expedite the completion of JJM works?

Means available for Irrigation to Farmers in Jharkhand

†*205. Shri Manish Jaiswal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the various means of irrigation available to the farmers in Jharkhand; and

(b) the details of the works being done by the Government for lift irrigation?

Toolkit for Swachh Survekshan, 2025

*206. Dr. Mallu Ravi:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has introduced a new toolkit for ninth edition of Swachh Survekshan to promote urban sanitation through citizen engagement and third-party validation; and

(b) if so, the details thereof including the key features of the toolkit and its expected impact on urban cleanliness?

Four Laning of NH-727

†*207. Shri Sunil Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether NH-727 from Bagaha to Chapwa is proposed to be converted into a four lane highway, if so, the details thereof;

(b) whether the construction of four lane road from Bagaha to Bettiah has been sanctioned under the first phase, if so, the details of its proposed new alignment;

(c) whether the Government proposes to construct bypass at both Bagaha and Bettiah to decongest traffic on the said four-lane road; and

(d) if so, the time by which tender process for the said road is likely to begin?

Loss of Wildlife Habitats due to River Interlinking Projects

*208. Shri Rajiv Pratap Rudy:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the river interlinking projects undertaken by the Government have resulted in the loss of tiger reserves and wildlife habitats;

(b) if so, the details thereof including the tiger reserves affected and the extent of habitat loss in each reserve;

(c) the ecological and environmental impact assessments conducted before the implementation of these projects;

(d) whether the Government has considered/is planning to implement measures to ensure that future river interlinking projects are designed in a manner that prevents the loss of wildlife habitats, including tiger reserves and if so, the details thereof;

(e) the steps taken/being taken by the Government to mitigate the adverse impacts of existing river interlinking projects on biodiversity and to restore habitats already affected; and

(f) whether the Government is collaborating with other departments or organizations to adopt eco-sensitive designs and approaches for infrastructure development in wildlife-rich areas and if so, the details thereof?

Public Procurement Policy

*209. Shri S Venkatesan:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the percentages fixed under the Public Procurement Policy for procurement from MSMEs and Sub targets for purchases from SC/ST entrepreneurs; and

(b) the actual percentages of Government procurement from MSMEs and SC/ST entrepreneurs during the last eleven financial years i.e Financial Year 2014-15 to 2024 -25?

Infrastructure at Tirupati Bus Terminal

*210. Shri Maddila Gurumoorthy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the development of the Inter-Modal Station (Passenger Transport Terminal Infrastructure) at Tirupati Bus Stand, Andhra Pradesh, initiated by the National Highways Logistics Management Limited;

(b) the timeline for the completion of this project and the projected date of commencement of operations;

(c) the total funds allocated and utilized for the development of this world-class infrastructure at the Tirupati Bus Terminal; and

(d) the steps being taken to ensure the timely completion of this project, considering its importance for decongesting the city and catering to passenger traffic for the next thirty years?

MSME Schemes for setting up of Enterprises

†*211. Smt. Bharti Pardhi:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has any scheme to assist common man to set up an enterprise by utilizing soft loans, if so, the details thereof;

(b) whether the said scheme is effective for rural people, if so, the details thereof;

(c) the details of the schemes being implemented by the Ministry and the amount of funds allocated and utilized thereunder during the last three years particularly in Madhya Pradesh and the aspirational district of Osmanabad;

(d) whether the schemes for MSME sector have contributed to increase the number of start-ups in the country and if so, the details thereof;

(e) the details of various schemes available for setting up of a start-up/business; and

(f) the details of the employment generated through said schemes during the last three years, State-wise?

Funds for Metro Rail Projects

*212. Shri Raja A:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the funds committed by the Union Government for Chennai Metro Rail Project and the funds sanctioned and released during the last three years, year-wise;

(b) the reasons for not releasing the sanctioned amount for Chennai Metro despite several requests from the State Government;

(c) the details and the status of approval of Detailed Project Report (DPR) of Madurai Metro project along with the reasons for the delay of more than one year;

(d) the details and the status of approval of Coimbatore Metro Project, including sanction of funds as the share of the Union Government; and

(e) the steps taken/being taken by the Union Government to ensure that all pending amounts for the Metro projects in Tamil Nadu are released in a time-bound manner?

Functional Household Tap Connections

*213. Shri Selvam G:
Shri Mohmad Haneefa:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the percentage and total number of households provided with Functional Household Tap Connections (FHTCs) under the Jal Jeevan Mission (JJM) in the country including Tamil Nadu and Union Territory (UT) of Ladakh since its inception, district-wise;

(b) the details of funds allocated, released and utilized under JJM in Tamil Nadu and UT of Ladakh since its inception, year-wise;

(c) the number of rural households yet to receive tap water connections under JJM in Tamil Nadu and UT of Ladakh along with the timeline for achieving hundred per cent coverage;

(d) whether the Government has identified any challenges in implementing JJM and if so, the details thereof along with the measures taken/being taken in this regard;

(e) the steps taken/being taken by the Government to ensure sustainable water supply, including measures for rainwater harvesting, groundwater recharge and wastewater management in rural areas of Tamil Nadu;

(f) whether the quality of drinking water provided under JJM in Ladakh is monitored regularly and if so, the details thereof; and

(g) the action taken/being taken by the Government to address the issues, such as poor quality of work and delays in the implementation of the said scheme in the region?

Construction of Ropeway

†*214. Dr. Rajeev Bharadwaj:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the estimated cost of construction of the proposed ropeway from Shri Chamunda Nandikeshwar Dham to Himani Chamunda in district Kangra of Himachal Pradesh;

(b) whether the tendering process for the said ropeway project has been completed and if so, the details thereof; and

(c) whether any time limit has been fixed for completion of the said project and if so, the details thereof?

Disbursement of Funds for Small and Medium Food Processing Industries

*215. Dr. D. Purandeswari:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the total funds disbursed under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and PM Formalization of Micro Food Processing Enterprises (PMFME) scheme for small and medium food processing industries;

(b) the eligibility criteria for entrepreneurs to benefit from these schemes;

(c) whether the said schemes have provisions to support women and marginalized

communities and if so, the details thereof;

(d) the details of the steps taken/being taken by the Government to ensure widespread awareness about these schemes among rural entrepreneurs especially in the State of Andhra Pradesh; and

(e) the impact of the said schemes on employment generation and value addition in the food processing sector?

Regular Supply of Water under Indira Gandhi Nahar Pariyojana

†*216. Shri Rahul Kaswan:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is true that the regular supply of water for irrigation to the farmers under the Indira Gandhi Nahar Pariyojana (IGNP) was proposed till March and the State Government of Rajasthan has discontinued this water supply in January itself under the pretext of relining/repair works, whereas the canal water must have been closed during March-April;

(b) if so, the details thereof;

(c) whether it is also true that the Rabi crops of farmers have got damaged/destroyed due to the miscommunication from the Government and discordance observed in planning with schedule laid and proper timeline and if so, the details thereof;

(d) whether the Government proposes to provide full compensation to the affected farmers by getting Girdawari/assessment/survey conducted thereof; and

(e) if so, the details thereof, particularly with respect to Bikaner Division?

Pollution Level of Rivers in Maharashtra

*217. Shri Naresh Ganpat Mhaske:
Smt. Shambhavi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any comprehensive data on the pollution levels of rivers in the country including Maharashtra and if so, the details thereof indicating the most severely affected rivers;

(b) the details of the primary sources of pollution in rivers of the country including Maharashtra along with the efforts made/being made to tackle industrial waste, sewage discharge and plastic pollution in these water bodies;

(c) the details of specific initiatives undertaken by the Government to clean and rejuvenate polluted rivers in the country including Maharashtra;

(d) the details of the financial allocation made for river cleaning projects and the actual expenditure incurred during the last five years in the country including Maharashtra; and

(e) the details of long-term policies formulated/being formulated to prevent further river pollution and ensure sustainable water resource management in the country including Maharashtra keeping in view the rapid urbanization and industrialization?

Schemes for Urban Poor and Urban Workers

*218. Shri Chamala Kiran Kumar Reddy:
Shri Eatala Rajender:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has given priority to assist urban poor and vulnerable groups and also has a scheme for socio-economic upliftment of urban workers to improve their incomes, have sustainable livelihoods and a better quality of life; and

(b) if so, the details of progress made thereof along with the funds sanctioned/spent, district/State/UT-wise including Andhra Pradesh, Telangana, Haryana, Delhi, Odisha and Chhattisgarh?

Strengthening ITS in Public Transportation

*219. Shri Sribharat Mathukumilli:
Shri G M Harish Balayogi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether any transport body of Andhra Pradesh has been included for strengthening Intelligent Transport System (ITS) in public transport system scheme, if so, the details thereof;

(b) the details regarding the amount of funds allocated/released/utilized under the scheme for transport bodies in Andhra Pradesh since the date of proposal submission from the State bodies, year-wise;

(c) whether any proposals have been submitted by the State Government of Andhra Pradesh to the Union Government for the Central share under the scheme and if so, the details regarding the proposals submitted and sanctioned for Andhra Pradesh under the scheme;

(d) whether the Government has increased the percentage of the central share under the scheme, if so, the details thereof;

(e) the details regarding the funds allocated under the Union Budget 2025-26 for the scheme; and

(f) whether the Government has any plans to extend the scheme beyond the 15th Finance Commission cycle and if so, the details thereof and if not, the reasons therefor?

Employment Generation through MSME Sector

†*220. Shri Chhatrapal Singh Gangwar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the schemes being implemented to promote the traditional flute industry and handicraft sector in Bareilly; and

(b) the efforts being made for employment generation through MSME sector in Bareilly?

New Delhi
Friday, March 7, 2025/
Phalgun 16, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

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Thursday, March 13, 2025/Phalgun 22, 1946 (Saka)

(Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs)

Total Number of Questions - 230

Operation of Air Services from Hamirgarh (Bhilwara) Airstrip

†2301. Shri Damodar Agrawal:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the reasons for not awarding air route connecting Hamirgarh (Bhilwara) airstrip to any airline for the operation of RCS flights under the Regional Connectivity Scheme (RCS);
- (b) the facilities currently available at the said airstrip for the operation of air services;
- (c) the number of runway strips currently available at the said airstrip and the number of these suitable for flights as per the prescribed standards; and
- (d) the details of the current usage of Hamirgarh (Bhilwara) airstrip?

Establishment of Tribal Multipurpose Marketing Centres

2302. Shri P V Midhun Reddy:
Dr. Gumma Thanuja Rani:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the manner in which the establishment of hundred tribal multipurpose marketing centres would benefit tribal communities economically;
- (b) the kind of support and resources that would be provided to tribal entrepreneurs through these centres; and
- (c) whether the Government is taking any steps to ensure that these centres remain operational and effective in the long term in Andhra Pradesh and if so, the details thereof?

Reduction of India's Dependence on Crude Oil Imports

†2303. Shri Mukesh Rajput:
Dr. K Sudhakar:
Shri Yogender Chandolia:
Shri Chintamani Maharaj:
Dr. Nishikant Dubey:
Shri Anurag Singh Thakur:
Shri Dilip Saikia:
Shri Balabhadra Majhi:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the steps being taken to reduce India's dependence on crude oil imports;
- (b) the manner in which the Government ensures stability in fuel prices amidst fluctuations in global crude oil prices;
- (c) the manner in which the Government is addressing environmental concerns related to oil and gas extraction and refining;
- (d) the role of the petroleum sector in achieving India's net-zero emissions target by 2070; and
- (e) whether any agreement has been signed with any countries on joint exploration of crude oil projects and if so, the details thereof?

Setting up MSMEs in West Bengal

2304. Shri Saumitra Khan:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

the details of assistance provided to entrepreneurs for the establishment of Micro, Small and Medium Enterprises (MSMEs) in West Bengal during the last three years?

ASPIRE Scheme

2305. Shri G Lakshminarayana:

Dr. Byreddy Shabari:

Shri Bastipati Nagaraju:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of Livelihood Business Incubators (LBIs) and Technology Business Incubators (TBIs) received, approved and accepted under the "A Scheme for Promotion and Innovation, Rural Industries and Entrepreneurship (ASPIRE) since its inception, State/year and sector-wise;

(b) the status of implementation of these incubators and the number of operational and non-operational incubators, sector-wise;

(c) the total funds allocated, released and utilized for these incubators during the last five years, State, sector and year-wise particularly in Andhra Pradesh;

(d) the details of LBIs and TBIs sanctioned in Andhra Pradesh including their current status of implementation, district and sector-wise;

(e) the number of pending proposals for setting up LBIs and TBIs along with the reasons for delay and the expected timeline for their approval;

(f) whether the Government has any plans to expand the ASPIRE scheme to underserved regions, particularly in Anantapur and Nandyal and if so, the details thereof;

(g) the total number of people completed training and got placed under the said scheme from the State of Andhra Pradesh, classified district and year-wise;

(h) the details regarding the total number of micro enterprises supported under the said scheme, classified State/district and year-wise particularly in Andhra Pradesh; and

(i) the details regarding the total number of entrepreneurship and job creation in rural and underdeveloped regions through the scheme till date?

Environmental Impact of Ethanol Blending

†2306. Shri Darshan Singh Choudhary:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the steps/measures being taken to achieve broad clean energy targets in the country;

(b) whether the Government has a plan to assess the long-term environmental impact of ethanol blending, if so, the details thereof; and

(c) the additional measures being taken by the Government to further reduce the carbon footprint in the country?

Implementation of Centrally Sponsored Schemes in Barabanki

2307. Shri Tanuj Punia:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the major programmes and the Centrally Sponsored Schemes (CSSs) being implemented by the Union Government at present in Barabanki district of Uttar Pradesh; and

(b) the details of the targets fixed for the said schemes along with the funds allocated, released and utilised for the said purpose during the last five years and the current year in the said district, scheme-wise?

Survey of Slums and JJ Clusters in Delhi

2308. Shri Dhairyasheel Sambhajirao Mane:

Shri Chavan Ravindra Vasantao:

Shri Sudheer Gupta:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government/Delhi Development Authority (DDA) proposes to provide in-situ rehabilitation to the households across slums and Jhuggi-Jhopri (JJ) Clusters in Delhi under the Prime Minister Awas Yojana-Urban (PMAY-U) and if so, the details thereof;

(b) whether the Government has initiated the process of hiring agencies to conduct household surveys across the slums and JJ Clusters in Delhi for the said purpose;

(c) if so, the details thereof along with the names of such agencies;

(d) whether the Government has set any timeline for conducting the said survey and if so, the details thereof;

(e) whether the Government has identified the slums and JJ Clusters in which work would start at initial phase and if so, the details thereof; and

(f) the total expenditure likely to be incurred on the said project?

Conversion of SHs to NHs

2309. Shri Robert Bruce C:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the criteria adopted for conversion/upgradation of various State Highways (SHs) into National Highways (NHs) in the country;
- (b) the details of SHs identified for upgradation into NHs in the country under the National Highways Development Project (NHDP);
- (c) the number of SHs upgraded into NHs under NHDP so far in the country, State-wise;
- (d) the present status of such pending projects in the country, along with the time by which these pending projects are likely to be completed, project-wise; and
- (e) the present status of such pending projects in Tirunelveli district along with the time by which these pending projects are likely to be completed, project-wise?

LPG Connections under PMUY in Jharkhand

†2310. Shri Chandra Prakash Choudhary:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the number of families benefitted from LPG connections under the Pradhan Mantri Ujjwala Yojana (PMUY) in the State of Jharkhand, particularly in the Giridih Lok Sabha Constituency;
- (b) the number of households/families currently refilling their LPG gas cylinders and using their LPG connections; and
- (c) whether there is less consumption of LPG by PMUY beneficiaries since the inception of Ujjwala Yojana and if so, the details thereof and if not, the reasons therefor?

Upgradation of EMRS

2311. Dr. Prabha Mallikarjun:
Shri S Jagathratchakan:
Shri Tangella Uday Srinivas:
Shri Abhay Kumar Sinha:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the details of funds allocated, released and utilized in the country for Eklavya Model Residential Schools (EMRS) since their approval, State-wise;
- (b) the list of EMRS identified for upgradation, State-wise;
- (c) the details of funds allocated, released and utilized in financial years 2023-24 and 2024-25 for the upgradation of EMRS, State-wise;
- (d) the student capacity of each EMRS and the actual enrollment during the last five years across the country, State-wise;
- (e) the sanctioned strength and existing vacancies for teaching and non-teaching staff in EMRS across the country, State-wise;
- (f) whether the Government is planning to sanction/set up/develop infrastructure for new EMRS, especially in Davanagere district of Karnataka, Nilgiris and Salem districts of Tamil Nadu, Kakinada district of Andhra Pradesh and Aurangabad district of Bihar, if so, the details thereof and if not, the reasons therefor;
- (g) the status of land acquisition for the construction of EMRS in Devanagere district and the expected time for its completion;
- (h) the steps taken/being taken by the Union Government to address challenges in operationalizing EMRS and ensuring quality education for tribal children in the country, especially

in Tamil Nadu; and

(i) whether any improvements have been made in scholarships, academic facilities and infrastructure under EMRS for tribal students, particularly in Bihar and if so, the details thereof along with the quantum of funds allocated and utilised for EMRS in the State?

Supply-Demand Imbalance in Aviation Market

2312. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware that the report of CAPA India estimates that Indian airlines are expected to incur industry-wide losses between \$400 million to \$600 million in the financial year 2025 primarily due to rising costs outweighing demand and if so, the details thereof;

(b) the steps taken by the Government to address the supply-demand imbalance in the aviation market considering that India is currently the world's fastest-growing aviation market with demand surpassing the supply of planes; and

(c) whether the Government proposes to introduce a comprehensive National Aviation Policy aimed at promoting the development and manufacturing of 'Made in India' passenger aircraft, if so, the details thereof and if not, the reasons therefor?

Roads in Shirdi

†2313. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has received any requests from the public representatives regarding construction/repair of fourteen roads in Shirdi Parliamentary Constituency of Maharashtra under Central Road and Infrastructure Fund (CRIF), if so, the details thereof; and

(b) the details of the progress made so far in this regard?

Implementation of the Forest Rights Act, 2006 in Assam

2314. Shri Pradyut Bordoloi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of the share of claims pertaining to Individual Forest Rights (IFR), Community Forest Rights (CFR) and Community Forest Resource Rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA) that are pending and rejected in Assam and the average wait time between the assertion of a claim and distribution of title;

(b) the number of tribal families displaced due to conservation related activities in and around Kaziranga National Park during the last ten years;

(c) the details of assessments conducted on the impact of conservation policies in Kaziranga on the livelihoods, cultural practices and access to resources of tribal communities;

(d) the steps taken to involve tribal communities in the management and conservation of

Kaziranga National Park; and

(e) the number of complaints received by the Government regarding violations of the FRA in Kaziranga?

National Highways Fee (Determination of Rates and Collection) Rules, 2008

2315. Shri K C Venugopal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether there is any plan to amend the National Highways Fee (Determination of Rates and Collection) Rules, 2008, to address concerns related to toll rates, exemptions or collection mechanisms, if so, the details thereof;

(b) the total toll collection across National Highways (NHs) in the last five years and the manner in which this revenue has been utilized for infrastructure development and maintenance;

(c) the actions that have been taken to ensure the completion of pending works such as underpasses, service roads, and drainage systems on toll roads as per the agreement with contractors;

(d) the penalties that have been imposed on toll contractors for non-compliance with contractual obligations and the total amount actually recovered from them so far; and

(e) whether there are any monitoring mechanisms in place to ensure that toll contractors complete all mandated infrastructure works on time and if so, the steps taken against repeated violations?

Impact of Urban Planning Reforms

†2316. Shri Vijay Baghel:

Shri Dineshbhai Makwana:

Shri Pratap Chandra Sarangi:

Shri Arun Govil:

Shri Vishweshwar Hegde Kageri:

Shri Trivendra Singh Rawat:

Shri Bidyut Baran Mahato:

Dr. Vinod Kumar Bind:

Dr. Bholu Singh:

Dr. Nishikant Dubey:

Shri Anurag Singh Thakur:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the impact of urban planning reforms under the Scheme for Special Assistance to States for Capital Investment (SSASCI) on land-use optimization and transit-oriented development in the country including Chhattisgarh;

(b) the details of the initiatives to support peri-urban area planning and the creative redevelopment of cities under SSASCI, 2024-25;

(c) the incentives provided/being provided to the States and urban local bodies to encourage them to adopt climate sustainability measures in urban planning; and

(d) the details of the scheme of the Government to integrate technology-based reforms in urban planning to improve urban infrastructure and mobility in the country including Durg and Bemetara districts of Durg Lok Sabha Constituency?

User Development Fee

2317. Prof. Sougata Ray:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware of the fact that the passengers are charged huge amount as User Development Fee by airport operators across the country;

(b) if so, the details of the fee charged, airport and operator-wise;

(c) the details of the criteria to fix User Development Fee;

(d) whether it is true that the Operators obtained the prior necessary approval from Airport Economic Regulatory Authority (AERA) in this regard and if so, the details thereof;

(e) whether the AERA/Government has permitted to charge extra charges for selection of seats in the flights other than ticket charges and if so, the details thereof; and

(f) if not, the steps taken by the Government to stop such illegal charges?

GOBARdhan Initiative

2318. Shri Jashubhai Bhilubhai Rathva:

Shri Dharambir Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the current progress of the GOBARdhan initiative, including the number of bio-methanation plants set up so far;

(b) the details of technologies or innovations being incorporated into the GOBARdhan initiative to enhance efficiency and productivity in waste-to-energy conversion; and

(c) the manner in which the said initiative contributes to increase the availability of biogas and compost for rural and agricultural sectors?

Allocation of Funds to Tamil Nadu

2319. Shri S Jagathratchakan:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether it is a fact that around 10% of food items are processed in the country and if so, the details thereof;

(b) the details of the fund allocated to Tamil Nadu under various schemes for the last five years till date, year-wise;

(c) the details of employment opportunities created in food processing sectors under various programmes including PMFME in the country during the last three years, State-wise;

(d) the details of the Self Help Groups, Women entrepreneurs benefited under the Scheme during the last three years in Tamil Nadu, State/District wise;

(e) the steps taken by the Government to strengthen and extend financial support particularly in the Delta region of Tamil Nadu; and

(f) whether the Government has taken any steps to increase the formal sector in Food processing and achievements made so far, if so, the details thereof?

Heritage City Development and Augmentation Yojana

2320. Shri Baijayant Panda:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the progress made in the cities across the country under the Heritage City Development and Augmentation Yojana (HRIDAY), particularly in Odisha, city-wise;

(b) whether the Government proposes to include any new cities from North-Eastern Region and Odisha under the said scheme; and

(c) if so, the details thereof and if not, the reasons therefor?

Funding Structure of the Projects under PMAY-U in Maharashtra

2321. Dr. Prashant Yadaora Padole:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the funding structure of the projects undertaken under the PMAY-U in Maharashtra during the last five years;

(b) whether the Union Government is aware of the fact that its contribution to the PMAY-U has not been increasing since 2016, particularly in Maharashtra and if so, the details thereof along with the reasons therefor; and

(c) whether the Government proposes to increase its contribution, if so, the details thereof and if not, the reasons therefor?

PMAY-U Projects in Chandigarh

2322. Shri Manish Tewari:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether it is a fact that houses constructed under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Maloya, Chandigarh, remain unallotted and are in a dilapidated condition;

(b) if so, the details thereof along with the reasons therefor, especially when Chandigarh is yet to achieve the status of a slum-free city;

(c) the number of houses constructed under various projects of PMAY-U and PMAY 2.0 schemes in Chandigarh since their inception, year-wise;

(d) the number of beneficiaries under each of the four verticals of the PMAY-U scheme in Chandigarh since its inception, year-wise; and

(e) the total budgetary allocation and expenditure under the PMAY-U and PMAY 2.0 schemes in Chandigarh since its inception, year-wise?

Establishment of Hostels for ST Students in Rajasthan

†2323. Shri Murari Lal Meena:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government proposes to set up hostels for Scheduled Tribe (ST) students in Dausa district of Rajasthan and if so, the details thereof;

(b) whether any scheme/action-plan has been prepared in this regard and if so, the details thereof;

(c) whether it is a fact that no Government hostel is available for ST students in Dausa district;

(d) if so, whether the Government is taking any concrete steps to establish hostels in areas such as Teetarwada, Dharanwas, Hingota, Gandrawa, Gokulpura, Sikri, Jagarampura Patti and Thikariya and if so, the details thereof;

(e) whether the Government proposes to sanction the required budget for the construction of these hostels and implement the said scheme/action-plan soon and if so, the details thereof along with the estimated timeline set for the same; and

(f) whether the Government provides necessary resources and facilities to the ST students to empower them socially and educationally and if so, the details thereof?

ST Majority Districts

2324. Shri Raja Ram Singh:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the total number of Scheduled Tribe (ST) majority districts in the country along with the number of districts out of these declared as scheduled areas under Article 244(1), State-wise;

(b) whether the Government is aware that ST majority districts and habitations in several States including Kerala, Tamil Nadu, Karnataka, West Bengal, Uttar Pradesh and Jammu & Kashmir have not been brought under the Fifth Schedule and if so, the details thereof; and

(c) whether the Government has any proposals to declare the said ST majority districts as scheduled areas, if so, the details thereof and if not, the reasons therefor?

Skill Development and Workforce Training in Aerospace Manufacturing

2325. Dr. K Sudhakar:

Shri P P Chaudhary:

Shri Kota Srinivasa Poojary:

Shri Jaswantsinh Sumanbhai Bhabhor:

Smt. Kriti Devi Debbarmar:

Shri Vishweshwar Hegde Kageri:

Shri Tejasvi Surya:

Shri Chintamani Maharaj:

Shri Anurag Sharma:

Shri Basavaraj Bommai:

Shri Gajendra Singh Patel:

Shri Trivendra Singh Rawat:

Dr. Hemant Vishnu Savara:

Shri Bibhu Prasad Tarai:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the specific measures taken by the Government to boost domestic aircraft component manufacturing;

(b) the initiatives being introduced to enhance skill development and workforce training in

aerospace manufacturing;

(c) whether the Government proposes to involve Micro, Small and Medium Enterprises (MSMEs) in the aircraft component manufacturing ecosystem; and

(d) if so, the details thereof along with the support to be provided to the MSMEs?

Green Metro System

†2326. Shri Dulu Mahato:

Shri Pradeep Kumar Singh:

Shri Yogender Chandolia:

Shri Lumba Ram Chaudhary:

Shri Jaswantsinh Sumanbhai Bhabhor:

Shri Basavaraj Bommai:

Shri Dilip Saikia:

Shri Trivendra Singh Rawat:

Shri Khagen Murmu:

Shri Balabhadra Majhi:

Dr. Hemant Vishnu Savara:

Smt. Aparajita Sarangi:

Smt. Shobhanaben Mahendrasinh Baraiya:

Shri Ravindra Shukla *Alias* Ravi Kishan:

Shri Biplab Kumar Deb:

Shri Manoj Tiwari:

Shri Anil Firojia:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government proposes to expand the installation of vertical bifacial solar plants and rooftop solar power systems in metro networks across the country other than Delhi to promote renewable energy and if so, the details thereof;

(b) the manner in which the Government is planning to integrate the Green Metro System into India's broader net-zero emission target by 2070;

(c) the details of specific policies and incentive schemes being introduced to encourage metro corporations to adopt energy-efficient technologies and achieve green building certification across the country;

(d) the role of the private sector in financing and implementing Green Metro System initiatives; and

(e) whether any public-private partnership models are being explored/considered and if so, the details thereof?

Roof Collapse at Delhi Airport

2327. Shri Gurmeet Singh Meet Hayer:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that a portion of the roof at Terminal 1 of Indira Gandhi International Airport in New Delhi collapsed on June 28, 2024 due to heavy rainfall resulting in one fatality and injuries to several individuals;

(b) if so, the details thereof along with the details of reports/investigations conducted in this regard;

(c) the measures taken by the Government to ensure that such incidents would not occur at any airport of the country in the future;

(d) the details of any compensation provided to the victims and their families; and

(e) whether the Government has fixed any responsibility and accountability in this regard and if so, the details thereof?

Integrated Water Resources Management

†2328. Shri Dineshbhai Makwana:
 Dr. Manna Lal Rawat:
 Shri Jaswantsinh Sumanbhai Bhabhor:
 Shri Vishweshwar Hegde Kageri:
 Shri Basavaraj Bommai:
 Shri Praveen Patel:
 Shri Mukesh Rajput:
 Shri Manoj Tiwari:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has recently conducted the Second All-India State Water Ministers' Conference at Udaipur, Rajasthan and if so, the details thereof;

(b) the manner in which the conference focused on integrated water resource management addresses State-specific water challenges and the strategies proposed for its implementation;

(c) whether the role of the data, technology and innovation in improving water governance and efficiency has been discussed in the said conference and if so, the details thereof along with the specific technological interventions deliberated upon;

(d) whether the 'Jal Sanchay Jan Bhagidari' initiative promotes water conservation at the grassroots level and if so, the details thereof along with the measures to be undertaken for its nationwide expansion; and

(e) whether the steps taken/being taken by the Government to expedite river-linking projects and if so, the details thereof along with the manner in which consensus-building among States would be ensured?

Yashasvini Initiative

2329. Shri Anurag Sharma:
 Shri Trivendra Singh Rawat:
 Shri Yogender Chandolia:
 Smt. Himadri Singh:
 Ms Kangna Ranaut:
 Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

the steps being taken to increase awareness and accessibility of the Yashasvini initiative in Tier-II and Tier-III towns, State/UT-wise?

Ramjal Setu Link Project

†2330. Dr. Manna Lal Rawat:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the detailed particulars of the Ramjal Setu Link Project (Revised Parvati-Kalisindh-Chambal Link), an inter-state project of Rajasthan and Madhya Pradesh;

(b) the details of the financial resources provided by the Union Government for this project; and

(c) the quantity of water to be utilized in this project along with the extent of area and population to be benefitted and if so, the details thereof?

Permanent Housing Solutions for Homeless People

2331. Smt. Rachna Banerjee:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the steps taken/being taken by the Government to provide permanent housing solutions for the homeless people in urban areas;

(b) whether there are any dedicated programmes or policies addressing the said issue and if so, the details thereof;

(c) the manner in which the Government is planning to address the issue of urban slums, particularly the lack of basic services such as water, sanitation and electricity in these areas; and

(d) the manner in which the Government proposes to facilitate the rehabilitation of slum dwellers and improvement in their living conditions?

Promotion of Tribal Products

2332. Dr. Rani Srikumar:

Dr. Prashant Yadaora Padole:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government has taken specific measures to promote tribal products like honey and handicrafts from Nilgiris district, paddy (rice-based products) from Bhandara district and lac from Gondia district under initiatives like the One District One Product (ODOP) scheme and Tribal Cooperative Marketing Development Federation of India (TRIFED) and if so, the details thereof;

(b) the details of funds allocated, disbursed and utilized for marketing and capacity- building initiatives for the said products during the last three years;

(c) the number of tribal artisans, honey producers, farmers and lac producers from the said districts who have directly benefitted from these initiatives, disaggregated by gender and tribal group;

(d) the steps taken to ensure sustainable harvesting practices and biodiversity conservation while promoting honey and handicraft production; and

(e) whether the Government has any plans to expand the market reach of these products through e-commerce platforms and if so, the timeline drawn and strategy proposed in this regard?

Objectives of Krishi UDAN Scheme

2333. Shri Malaiyarasan D:
Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the objectives of the Krishi UDAN scheme along with its alignment with the Atmanirbhar Bharat initiative to boost agricultural exports;

(b) the number of flights and airports covered under the Krishi UDAN scheme since its launch along with the total volume of agricultural produce transported through the said scheme to date;

(c) the details of funds allocated and spent on the Krishi UDAN scheme during the last three years within Tamil Nadu;

(d) the steps taken by the Government to address the logistical challenges, such as cold storage facilities, cargo handling and cost of air transport in order to make the said scheme more effective for farmers;

(e) the future plans of the Government for expanding the Krishi UDAN scheme to more remote areas and agricultural hubs, State-wise, particularly for Tamil Nadu and Gujarat;

(f) the steps taken to facilitate the use of cargo planes and unused cargo capacity in passenger planes for transporting perishable agricultural products; and

(g) whether the Government has any proposals to include exports of agricultural products under the said scheme and if so, the details thereof?

Smart Cities Projects

†2334. Shri Gyaneshwar Patil:
Shri Bhumare Sandipanrao Asaram:
Smt. Delkar Kalaben Mohanbhai:
Dr. Shivaji Bandappa Kalge:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the definition of a Smart City under the 100 Smart Cities projects;

(b) the details of the funds allocated, released and utilized for the development of 100 Smart Cities across the country since the launch of the Smart Cities project including Chhatrapati Sambhajinagar district of Maharashtra, Madhya Pradesh and Dadra and Nagar Haveli as on date, year and smart city-wise;

(c) the targeted completion dates for the development of 100 Smart Cities in Maharashtra, Madhya Pradesh and Dadra and Nagar Haveli, city-wise;

(d) the reasons for the delay in the development of Smart Cities along with the details of their current status; and

(e) whether the works are being carried out as per the rules under the Smart Cities project and if so, the details thereof?

NH Projects in Maharashtra

2335. Prof. Varsha Eknath Gaikwad:
 Shri Amar Sharadrao Kale:
 Shri Sanjay Dina Patil:
 Shri Nilesh Dnyandev Lanke:
 Smt. Supriya Sule:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Dr. Amol Ramsing Kolhe:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of ongoing and completed National Highway (NH) projects in Maharashtra during the last three years, including project names, length and sanctioned costs;

(b) the number of new NH projects approved in Maharashtra in the last three years along with their current status, estimated cost and expected date of completion;

(c) whether the Government has identified any delays in NH projects in Maharashtra and if so, the reasons for such delays along with the details of the affected projects;

(d) whether the Government has received any requests for widening, upgradation or new NH projects in Maharashtra and if so, the details thereof;

(e) the details of road safety measures being implemented on NHs in Maharashtra to reduce accidents and improve travel conditions;

(f) whether Government has any specific plans for enhancing infrastructure, such as expressways, bypasses or economic corridors under the NH network in Maharashtra and if so, the details thereof;

(g) the funds allocated and released for NH projects in Maharashtra during the last three years, year and project-wise; and

(h) the steps taken by the Government to expedite the completion of delayed NH projects in Maharashtra?

Technical Faults in Airlines

†2336. Smt. Manju Sharma:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of technical glitches and failures in providing safe, efficient and world class air travel services reported in the country during the last year;

(b) the steps taken to ensure safe air travel in the country;

(c) whether the Government has any mechanism to examine the safety and security measures related to air travel and if so, the details thereof; and

(d) the details of notices issued to various airline companies in this regard and the action taken to prevent the recurrence of such aviation safety violations?

LPG Consumption by PMUY Beneficiaries

2337. Shri Saptagiri Sankar Ulaka:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the total number of households benefitted under the Pradhan Mantri Ujjwala Yojana (PMUY), along with the number of connections provided during the last five years and the current year, year and State-wise;

(b) the LPG consumption in thousand metric tonnes by the beneficiaries under PMUY during the last five years, year and State-wise;

(c) whether any assessment has been conducted by the Government regarding the impact of PMUY on improving health outcomes and reducing indoor pollution among beneficiaries and if so, the details thereof;

(d) whether the Government has identified the issue regarding low refill rates, affordability and accessibility as reported by PMUY beneficiaries and if so, the details thereof along with the measures adopted to resolve these issues; and

(e) the targets set for expansion of PMUY during the next two financial years and the roadmap to achieve these targets?

Upgradation of Aviation Structure in Maharashtra

†2338. Shri Sanjay Haribhau Jadhav:
Shri Sanjay Uttamrao Deshmukh:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of small airports in Maharashtra and their functional status thereof, district-wise;

(b) whether the Government has taken any steps for the expansion of airports and the upgradation of aviation infrastructure in Maharashtra;

(c) if so, the details thereof along with the action taken thereon during the last three years;

(d) whether the Government has any report/assessment on the action taken to support airports, post the COVID-19 pandemic and if so, the details thereof;

(e) the details of ongoing projects in Maharashtra and the stage of their completion along with the funds allocated and utilised for the said projects, particularly in Parbhani Parliamentary Constituency; and

(f) whether the Government proposes to develop aviation infrastructure in various districts of Maharashtra including Washim Yavatmal Parliamentary Constituency and, if so, the details thereof?

Scheme for First Time Entrepreneurs

2339. Dr. Kalanidhi Veeraswamy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details of the scheme proposed to be launched for benefitting first-time entrepreneurs across the country;

(b) the manner in which the scheme plan to specifically benefit women entrepreneurs, as well as those from Scheduled Castes (SCs) and Scheduled Tribes (STs) and the criteria for their inclusion in this scheme;

(c) the eligibility conditions for first-time entrepreneurs to qualify for the term loans under this scheme and the interest rate structure or repayment schedule proposed;

(d) the manner in which the Government plans to ensure the availability of loans up to Rs. 2 crore to eligible applicants; and

(e) the measures undertaken/proposed to be undertaken by the Government to monitor and evaluate the impact of this scheme on entrepreneurship growth, particularly among underrepresented groups such as women and SC/ST entrepreneurs over the next five years?

Affordable Housing for EWS

2340. Shri Mani A:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the eligibility criteria fixed for the Economically Weaker Section (EWS) to avail affordable housing benefits under the Pradhan Mantri Awas Yojana – Urban (PMAY-U);

(b) whether the annual income limit and other socio-economic parameters for defining EWS beneficiaries have been revised in recent years and if so, the details thereof;

(c) the total number of EWS beneficiaries provided houses under PMAY-U since its inception across the country including Tamil Nadu;

(d) whether the Government has received any representations or recommendations for revising the eligibility criteria for EWS and if so, the details thereof; and

(e) the steps taken by the Government to ensure equitable distribution, transparency and ease of access in providing affordable houses to EWS beneficiaries under PMAY-U?

Implementation of PMAY-U in Maharashtra

2341. Shri Amar Sharadrao Kale:

Shri Sanjay Dina Patil:

Shri Nilesh Dnyandev Lanke:

Smt. Supriya Sule:

Shri Mohite Patil Dhairyasheel Rajsinh:

Shri Bajrang Manohar Sonwane:

Prof. Varsha Eknath Gaikwad:

Dr. Amol Ramsing Kolhe:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the total number of houses sanctioned, constructed and occupied under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Maharashtra during the last three years and the current year, year and district-wise;

(b) the number of beneficiaries availed benefits under the Credit Linked Subsidy Scheme (CLSS) component of PMAY-U in Maharashtra during the last three years and the current year along with the total subsidy amount disbursed;

(c) the total amount of Central assistance sanctioned, released and allocated to Maharashtra under PMAY-U during the last three years and the current year, district-wise;

(d) whether there have been any delays in the implementation of housing projects under PMAY-U in Maharashtra and if so, the reasons therefor along with the details of the affected projects and their expected completion timelines;

(e) whether any specific criteria have been set for the selection of beneficiaries under PMAY-U and if so, the details thereof;

(f) whether the Government has identified any challenges in the implementation of PMAY-U in Maharashtra and if so, the details thereof along with the steps taken/being taken to address them; and

(g) the details of any new initiatives or policy interventions introduced to accelerate the construction and delivery of houses along with the measures taken to ensure the timely completion of housing projects under PMAY-U in Maharashtra?

Agenda to Reduce Food Wastage

†2342. Shri Alok Sharma:
 Dr. Rajesh Mishra:
 Shri Gajendra Singh Patel:
 Shri Anurag Sharma:
 Shri Dharambir Singh:
 Shri Jugal Kishore:
 Shri Biplab Kumar Deb:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Ministry's 100-day agenda includes specific measures to reduce food wastage in the supply chain, if so, the details thereof;

(b) whether the Government has recently conducted any assessment of the post-harvest losses across the country including Bhiwani and Mahendragarh in Haryana if so, the details thereof;

(c) whether the Government is collaborating with any international organizations or foreign investors to improve food processing and cold storage infrastructure and if so, the details thereof;

(d) the details of the assessment of post-harvest losses in the Sidhi Parliamentary Constituency and whether there is adequate storage infrastructure in the said constituency;

(e) if so, the details thereof including any proposed or ongoing projects in Bhiwani-Mahendragarh; and

(f) if not, the reasons therefor and the efforts being made in this regard?

One Perishable Product under ODOP Programme

2343. Shri Rajesh Naranbhai Chudasama:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether all the districts in the Gujarat have recognized one perishable product under the One District One Product (ODOP) programme of Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme;

(b) if so, the details thereof, district-wise;

(c) the details of the total budget sanctioned for this programme, district-wise;

(d) whether the programme was able to achieve the initially planned outcomes in the State;

(e) if so, whether ODOP has increased collaboration in terms of procurement, availing common services and marketing between the districts that have recognized similar products; and

(f) if so, the details thereof?

Mega Food Parks in Uttar Pradesh

†2344. Shri Kanwar Singh Tanwar:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the number of Mega Food Parks established across various States, particularly in Uttar Pradesh, during the last six months, if so, the details thereof;

(b) whether there is any proposal to adopt the Public-Private Partnership (PPP) model for operating these Mega Food Parks in some or all States, especially in Uttar Pradesh, if so, the details thereof; and

(c) the details of funds sanctioned, allocated, released and utilised for the establishment of Mega Food Parks during the last three years, State and year-wise particularly in Uttar Pradesh?

Security Threat Messages to Airlines

2345. Dr. Shashi Tharoor:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the details of threats directed at airlines received from January 2024 to till date, month-wise;

(b) the number of flights delayed due to security threats directed at airlines received from January 2025 to till date, month-wise;

(c) whether the Government has taken measures to filter threatening calls and messages more efficiently and to make punishment more stringent, including longer sentences and putting the offenders on no-fly lists; and

(d) if so, the details thereof and if not, the reasons therefor?

Increase in Credit Guarantee Cover

2346. Shri Yogender Chandolia:
Shri Anoop Pradhan Valmiki:
Shri Tejasvi Surya:
Shri Anurag Singh Thakur:
Dr. Bholu Singh:
Dr. Hemant Vishnu Savara:
Smt. Roopkumari Choudhary:
Shri Radheshyam Rathiya:
Shri Damodar Agrawal:
Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the manner in which the Government is likely to ensure seamless disbursement and easy access to loans for small businesses after increasing the credit guarantee cover for MSMEs from Rs. 5 crore to Rs. 10 crore, State/UT-wise particularly for entrepreneurs from Hathras;

(b) whether the Government has taken any specific measures for effective implementation of the extended Credit Guarantee Scheme by banks and financial institutions, if so, the details thereof;

(c) the mechanisms available to monitor the effective implementation of the extended Credit Guarantee Scheme by banks and financial institutions;

(d) the mechanism devised by the Government to allocate additional amount of Rs. 1.5 lac crore in credit to various MSME sectors/segments;

- (e) the time limit fixed for implementation of the said scheme;
- (f) whether there is any special provision for small businesses in Hathras in this regard;
- (g) the details of the impact of said scheme in Hathras district along with the number of beneficiaries thereunder; and
- (h) the share of the increased credit guarantee and budget allocation proposed to be directed towards MSMEs in Chhattisgarh and the key focus areas for support?

Development of Indigenous Aircraft Manufacturing

2347. Smt. Poonamben Hematbhai Maadam:
Shri Vishnu Dayal Ram:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government has formulated any plans to promote and support the development of indigenous aircraft manufacturing in the country and if so, the details thereof;
- (b) whether it is true that the indigenous aircraft manufacturing industry is facing major challenges including difficulty in competing with established International aircraft producers; and
- (c) if so, the details thereof along with the manner in which the Government proposes to address such challenges?

Gati Shakti Projects in Punjab

2348. Smt. Harsimrat Kaur Badal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the progress of road connectivity projects under PM-Gati Shakti in Punjab;
- (b) the number of projects completed in the past two months;
- (c) the funds allocated and utilized for these projects; and
- (d) the status of expressway projects in Punjab?

Expansion of Jharsuguda Airport

2349. Shri Pradeep Purohit:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government is considering the expansion of Jharsuguda Airport with a view to catering the growing demand of air travel and its strategic importance as a business hub in the region and if so, the details thereof;
- (b) whether the Government proposes to introduce daily flights from Jharsuguda Airport to major metro cities such as Mumbai, Chennai, Kolkata, Bengaluru, Hyderabad and Visakhapatnam in order to boost connectivity and regional development and if so, the details thereof;
- (c) whether the Government would consider scheduling two daily flights to Delhi and Bhubaneswar from the said airport due to its significance for trade and commerce and if so, the details thereof; and
- (d) whether the Government has proposed any timeline and allocated funds for the

infrastructure development and operational expansion of the said airport to meet future air traffic demands and if so, the details thereof?

Upgradation of Meerut Airstrip

†2350. Shri Arun Govil:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to upgrade Meerut airstrip and develop it as a full-fledged domestic airport keeping in view long-pending demand of the people to promote Western Uttar Pradesh as a hub of trade, tourism and academic excellence and if so, the details thereof;

(b) whether any new initiatives are being taken to connect Meerut with air services under the Ude Desh Ka Aam Nagrik (UDAN) scheme and if so, the details thereof; and

(c) the steps taken by the Government so far to commence air services from Meerut to Delhi and other major cities?

Expansion of National Highways in Amritsar

2351. Shri Gurjeet Singh Aujla:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether there is a critical need for improvement, expansion, maintenance of National Highways (NHs) and world class road infrastructure in Amritsar being a strategically important border city, a major trade hub, key religious tourist destination and if so, the details thereof;

(b) whether the Government proposes to construct an elevated airport road till Golden temple and if so, the details thereof;

(c) the key findings and the steps that are being taken to address poor road conditions, safety concerns and to reduce traffic congestion especially given the high volume of trade, tourism, and local transport in Amritsar;

(d) whether the Government is planning to construct new expressways, bypasses or elevated corridors in Amritsar border to ease transportation bottlenecks and improve logistics for businesses and industry and if so, the details thereof; and

(e) the steps that have been taken to ensure the timely completion of ongoing National Highway projects which are at halt?

Food Processing Cluster under Construction

2352. Shri Chandan Chauhan:

Shri Krishna Prasad Tenneti:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details regarding the list of Food Processing clusters, zones and Parks proposed, under construction and functioning during the last five years across the country including Bijnor of Uttar Pradesh and Bapatla of Andhra Pradesh;

(b) the details of the total funds allocated and utilized by the Government for increasing the number of food processing clusters, parks and zones and their production quantity/quality during

the last five years, State-wise including Bijnor and Bapatla;

(c) whether the Government has set any target for the development of food processing clusters, parks and zones, if so, the details thereof, State-wise including Bijnor and Bapatla; and

(d) the total number of food processing clusters, parks and zones that focuses on the millet-based production and poultry products across the country including Bijnor and Bapatla?

Emerging Contaminants in Groundwater

2353. Shri Dushyant Singh:
Shri Ashok Kumar Rawat:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether there are any emerging contaminants identified in the 2024 Annual Groundwater Quality Report that require immediate attention, particularly in regions like Jhalawar-Baran and other parts of Rajasthan and if so, the details thereof;

(b) the manner in which the Government initiatives have been effective in mitigating groundwater contamination and specific actions taken to address contamination in rural and underdeveloped areas;

(c) whether the Government foresees community engagement and private sector partnerships in improving groundwater quality management and if so, the details of these collaborations along with the way in which they would be implemented in regions such as Rajasthan;

(d) the manner in which these efforts would be tailored to ensure sustainable groundwater management in regions with limited infrastructure and resources, ensuring equitable access to clean water for all communities; and

(e) the extent to which initiatives taken by the Government are effective in managing contamination attributed to the submergence?

Delay in Disbursal of Incentives under PLISFPI

2354. Shri Hibi Eden:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government is aware that the disbursal of incentives under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) has been delayed since May 2024, despite regular disbursals in other PLI schemes like Pharma, if so, the details thereof;

(b) whether the Government will clarify that incentives for international branding and marketing under PLISFPI have not been disbursed for two consecutive years, despite commitments to support Indian brands in global markets and if so, the steps taken/being taken by the Government in this regard;

(c) whether the Government acknowledges that many MSMEs and startups under PLISFPI have invested internationally for three years without receiving any incentive and if so, the steps are being taken to resolve this issue;

(d) whether the Government recognizes that further delays in disbursing committed incentives under PLISFPI may negatively impact the investor confidence; and

(e) if so, the details thereof and if not, the reasons therefor?

Development and Upgradation of NH-183

2355. Shri Kodikunnil Suresh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of the development and upgradation works of National Highway 183, particularly the stretch between Kollam and Chengannur;

(b) the funds allocated and released for this project in the last five years, year-wise;

(c) whether there have been any delays in the project implementation, and if so, the reasons for such delays;

(d) the expected timeline for 3A , 3D notification & land acquisition for the works on NH-83 between Kollam and Chengannur;

(e) the details of existing proposals for the further development, expansion and maintenance of NH-183, including widening, new bypasses or other infrastructural improvements along with the details of four-line alignment; and

(f) the steps being taken by the Government to expedite the project and ensure timely completion?

Poverty Level among Urban Workers

2356. Shri Sudama Prasad:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has completed the survey to identify poverty levels among urban workers and if so, the details thereof along with the agencies involved and the criteria used in this regard;

(b) the details of cities where the survey has been conducted along with the details of key findings from the survey;

(c) the measures taken/being taken by the Government to tackle urban poverty based on the survey results along with the details of targeted policies for affordable housing, social security and employment generation; and

(d) whether the Government proposes to extend the survey to more cities and if so, the name of cities along with the timeline fixed for the same?

Loss of Land due to Erosion

2357. Shri Khalilur Rahaman:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has conducted any survey to ascertain the area of land lost due to erosion across the country during the last twenty-five years, if so, the details thereof;

(b) the area of land lost in West Bengal due to erosion;

(c) whether the Government has any data to indicate the number of persons displaced due to erosion along the river Ganga in West Bengal, particularly in the district of Murshidabad and if so, the details thereof; and

(d) whether the country lost land due to erosion on the Indo-Bangladesh Border along West

Bengal and if so, the details thereof along with its effect on the international border?

Coir Industry Technology Upgradation Scheme

2358. Shri B K Parthasarathi:
Shri Daggumalla Prasada Rao:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the details regarding the total number of units provided assistance for procurement of plant and machinery for upgradation and modernization under Coir Industry Technology Upgradation, scheme and funds disbursed to such units, State-wise especially from Andhra Pradesh;

(b) the details regarding the total number of beneficiaries trained under skill upgradation component, especially Mahila Coir Yojana (MCY) till date, State-wise;

(c) the details regarding the stipend released for the beneficiaries trained under skill upgradation component, State-wise; and

(d) whether the Government has any data regarding the total number of coir workers covered under the welfare scheme such as Pradhan Mantri Suraksha Bima Yojana (PMSBY) and if so, the details thereof?

Availability of in-flight Wi-Fi

2359. Shri Tangella Uday Srinivas:
Smt. D K Aruna:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether it is true that AIR INDIA rolled out Wi-Fi internet connectivity services on board domestic flights operated in its fleet such as Airbus A 350, Boeing 787-9 and Airbus A 321neo and if so, the details thereof along with the present status of its implementation;

(b) the steps being taken by the Government to extend the said facility to both domestic and international flights in a time-bound manner, sector-wise;

(c) the details of airlines in the country offering in-flight Wi-Fi services along with its availability across routes/specific flights;

(d) whether the said Wi-Fi services are free/paid and the internet access is unrestricted/limited to certain content and if so, the details thereof;

(e) the role of the Government in granting regulatory approvals and coordinating with telecom service providers and airlines for the rollout of in-flight Wi-Fi services;

(f) whether the Government has any plans to mandate and incentivize Indian carriers to provide in-flight Wi-Fi services, especially on long-haul and international routes and if so, the details thereof; and

(g) the comparison of in-flight Wi-Fi availability and accessibility on Indian carriers versus global airlines along with the measures being taken to bring Indian airlines at par with international standards?

Swachh Bharat Mission in Gujarat

†2360. Shri Chavda Vinod Lakhamshi:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the funds allocated to Gujarat including Kachchh Parliamentary Constituency under the Swachh Bharat Mission during the last five years and the current year, year-wise; and

(b) the details of the initiatives undertaken, work completed and proposed projects under the Swachh Bharat Mission?

Flights from Hubli Airport

2361. Shri Kota Srinivasa Poojary:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the current occupancy rate of Delhi-Hubli flight operated by a private airline since its inception and the manner in which the demand has trended over the time;

(b) the details of the proposed plans to expand Mangalore, Hubli and Belgaum airports, including the extension of the runway and other infrastructure upgradation that are currently under consideration;

(c) the steps being taken to increase the number of flights operating from Hubli airport;

(d) whether the Government is considering to introduce new routes from the said airport and if so, the details thereof; and

(e) whether the Airport Authority of India (AAI) is exploring potential partnerships with airlines to introduce larger aircrafts with higher passenger capacities at Hubli airport and if so, the details thereof?

Beneficiaries from Tiruchirappalli under Agro Processing Cluster Scheme

2362. Shri Durai Vaiko:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the beneficiaries from Tiruchirappalli and Pudukottai districts of Tamil Nadu under the "Agro Processing Cluster Scheme", since its inception; and

(b) the details of the other schemes promoting the growth of the food processing sector in the country during the last five years and the current year?

Toll Gates on National Highways in Assam

2363. Shri Kamakhya Prasad Tasa:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of the total Toll Gates operating in Assam, location-wise along with the name of agency operating it;

(b) the requirements/criteria for setting up of a Toll Gate;

(c) whether Toll Gates of Assam fulfill all the mandatory requirements, if so, the details thereof; and

(d) if not, whether there are any shortcomings, if so, the details thereof?

Drainage Connectivity with Toilets

2364. Shri Eswarasamy K:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is aware that a large number of households in the country do not have drainage connectivity in their toilets;
- (b) if so, the details thereof, State/UT-wise; and
- (c) whether any steps taken/proposed to be taken by the Government to improve sanitary conditions across the country and if so, the details thereof, State/UT-wise?

Power Supply in Haryana

†2365. Shri Satpal Brahamchari:

Will the Minister of POWER

be pleased to state:

- (a) whether there is a provision of 24x7 power supply in the rural and urban areas under Electricity (Consumer Rights) Rules, 2020;
- (b) if so, the districts where 24x7 power supply is being supplied in Haryana particularly in Sonapat Parliamentary Constituency;
- (c) the details of the rural areas of the said districts which are being given lowest hour of power supply; and
- (d) the district-wise details of power supply in the urban and rural areas of Haryana including Sonapat Parliamentary Constituency?

Khadi Workers

2366. Shri Vishnu Dayal Ram:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the new wage levels for Khadi workers and the measures taken by the Government to ensure that these wages are sustainable for the long term;
- (b) whether the Government plans to promote the sale of Khadi and Village Industry Products to maximize the impact of the announced discounts, if so, the details thereof; and
- (c) the measures implemented to monitor the effectiveness of the wage hike and the discounts in improving the livelihoods of Khadi workers and the overall growth of the Khadi sector?

Protection of Tribal Rights

2367. Shri S Supongmeren Jamir:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the steps taken by the Government to address the key issues faced by tribal communities, including land displacement, lack of access to basic services and marginalization;
- (b) whether the Government has specific measures in place to protect tribal rights and prevent

exploitation of natural resources in tribal areas and if so, the details thereof;

(c) the measures taken by the Government to ensure that development projects do not lead to displacement and loss of livelihoods for tribal communities; and

(d) the details of mechanism in place to provide rehabilitation to tribal communities?

Construction of Roads in West Bengal

2368. Ms Mahua Moitra:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

the details of all roads being either concretized, widened or new roads being laid in the State of West Bengal?

High Cost of Domestic LPG Cylinder in Lakshadweep

2369. Shri Muhammed Hamdullah Sayeed:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government is aware that the cost of a domestic LPG cylinder in Lakshadweep is 1,303.50, whereas in Kerala, it is only 812 and if so, the details thereof;

(b) the reasons for this significant price disparity and the factors contributing to the high cost of LPG in Lakshadweep;

(c) whether the Government has considered any specific measures to rationalize LPG pricing in Lakshadweep and align it with the rates in Kerala to alleviate the financial burden on the islanders, if so, the details thereof;

(d) the steps taken/proposed to be taken by the Government to subsidize or reduce the additional logistical costs associated with transporting LPG to remote islands like Lakshadweep;

(e) whether the Government take immediate action to ensure equitable LPG pricing in Lakshadweep and promote the use of clean cooking fuel in line with Sustainable Development Goal (Affordable and Clean Energy), if so, the details thereof; and

(f) whether the Government acknowledges that the high cost of LPG is forcing residents to rely on traditional cooking fuels, leading to environmental and health concerns particularly for women and if so, the details thereof?

Decline in Annual Groundwater Recharge

2370. Shri Aditya Yadav:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has taken cognizance of the fact that the total annual groundwater recharge in the country marginally declined in 2024 as compared to 2023 and so did water availability due to higher groundwater extraction last year, with northwest India including parts of Punjab, Haryana, Delhi and Western Uttar Pradesh, being the bigger culprits; and

(b) if so, the details thereof along with the preventive steps proposed to be taken by the Government keeping in mind that groundwater extraction for cultivating water-guzzling paddy in Punjab, Haryana and Western Uttar Pradesh is one of the key reasons behind over exploitation

in the region?

Revival of PMAY-U for the Intended Beneficiaries

2371. Adv. Chandra Shekhar:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

the measures taken/being taken by the Government to revive the Pradhan Mantri Awas Yojana - Urban (PMAY-U) by making it truly accessible to its intended beneficiaries keeping in view the recent decline in the demand for affordable housing under the said yojana?

Sodium Content in Meals in Flights

2372. Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government proposes to introduce any public health campaigns/initiatives to raise awareness about the dangers of excessive sodium intake, particularly in respect to meals served in flights and in public dining establishments and if so, the details thereof;

(b) the steps taken by the Government to regulate/reduce the sodium content in food served on airplanes, given the health risks associated with excessive sodium consumption;

(c) whether the Government has any plans to implement national guidelines/regulations to monitor and control sodium levels in food served in public spaces including restaurants, airports and airlines and if so, the details thereof;

(d) the measures being considered to encourage food manufacturers and service providers including airlines to offer low-sodium/healthier meal options to consumers; and

(e) whether the Government proposes to collaborate with airlines and food providers to reduce sodium content in airline meals and other public food offerings and if so, the details thereof?

Limitations of AMRUT scheme

2373. Ms. Praniti Sushilkumar Shinde:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government acknowledges the limitations of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), particularly its project-oriented approach over a holistic one and if so, the steps being taken to address these issues;

(b) the reasons for the reported lack of stakeholder engagement, including elected city representatives, in the implementation of the scheme along with the measures considered/being considered to enhance their involvement; and

(c) the response of the Government to the findings of the 'Pey Jal Survekshan' survey which indicated that only 46 out of 485 surveyed cities achieved a hundred per cent pass rate for water samples from households and treatment plants along with the corrective actions planned to improve water quality and supply across cities?

Proposals under PM-JANMAN in Andhra Pradesh

2374. Dr. Byreddy Shabari:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the population of Particularly Vulnerable Tribal Groups (PVTGs) in Andhra Pradesh, district-wise;
- (b) the number of proposals received under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) from Andhra Pradesh, scheme and component-wise;
- (c) the target set and the achievement made under each scheme and component of PM-JANMAN in Andhra Pradesh, district-wise;
- (d) the status of the said proposals, project-wise including pending, ongoing and completed projects with a specific focus on Nandyal district;
- (e) the total funds allocated, released and utilized for these projects in Andhra Pradesh, particularly in Nandyal district; and
- (f) whether the Government has identified any challenges in the implementation of PM-JANMAN in Andhra Pradesh and if so, the details thereof along with the steps taken/being taken to address them?

'Udyami Mitra' Portal

2375. Shri Yaduveer Wadiyar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the initiatives taken to promote the 'Udyami Mitra' portal among MSMEs, State-wise particularly in the State of Karnataka;
- (b) whether financial assistance has been provided through the portal to entrepreneurs, if so, the details thereof, particularly in the districts of Mysuru and Kodagu;
- (c) the steps being taken to provide handholding support and skill training for rural entrepreneurs; and
- (d) whether the Government has taken measures to improve access to credit for small businesses in Mysuru and if so, the details thereof?

Quality of Water in Punjab

2376. Shri Charanjit Singh Channi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is aware that 12% of the population in Punjab is dissatisfied with the quality of water as reported by the Ministry and if so, the details thereof;
- (b) the actions taken/being taken by the Government to address this issue;
- (c) whether the Government has conducted any investigations into the causes of water quality issues in Punjab and if so, the details of the findings thereof; and
- (d) whether the Government has any specific plans to improve the quality of water in Punjab to address public dissatisfaction and if so, the details thereof?

Carbon Credit Trading Scheme

2377. Shri Magunta Sreenivasulu Reddy:
Shri Bastipati Nagaraju:

Will the Minister of POWER

be pleased to state:

(a) whether the Government has a plan to include energy and electricity, major polluting sectors under the compliance mechanism of Carbon Credit Trading Scheme;

(b) if so, the time by which the Government would include these sectors under the said scheme;

(c) whether any obligated entity is participating in the said scheme, if so, the details regarding total number of such entities, State-wise and if not, the reasons therefor;

(d) whether Carbon Dioxide reduction targets have been given by the Government under the said scheme;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the details regarding the funds allocated and released by the Government for promoting awareness regarding the Carbon Credit Trading Scheme?

Low Floor Buses in Punjab

2378. Shri Amrinder Singh Raja Warring:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether any guidelines have been issued for floating tenders exclusively for low-floor buses, particularly in Ludhiana, if so, the details thereof;

(b) whether the Government has coordinated with the Smart City Mission to make city public transportation accessible and rapid under the Mission, if so, the details thereof;

(c) whether any discussion was held regarding cities under the Smart City Mission in Punjab, including Ludhiana, if so, the details thereof;

(d) whether the Government maintains records of the number of bus stands across States, if so, the details thereof; and

(e) the district-wise details of bus stands in Punjab and the nature of the shelter provided at these stands?

Pending Subsidies to MSMEs

2379. Shri Manickam Tagore B:
Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the reasons for pending of MSME subsidies to beneficiaries in Tamil Nadu, including districts like Kanniyakumari and Virudhunagar, for over ten years and the steps being taken to clear these arrears;

(b) the specific reasons cited for the delay in disbursing MSME subsidies across Tamil Nadu and the district-wise breakdown of the pending subsidies, including the years they were allocated;

(c) whether Tamil Nadu is the only State facing significant delays in the distribution of MSME subsidies, if so, the measures being taken to address this issue particularly in districts like Kanniyakumari and Virudhunagar; and

(d) the timeline for fully clearing MSME subsidy payments in Tamil Nadu including Kanniyakumari and Virudhunagar and the steps being taken to compensate for the loss faced by beneficiaries due to these delays?

Vulnerable Tribal Groups

†2380. Shri Balwant Baswant Wankhade:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government has identified vulnerable tribal groups in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken/being taken by the Government for the welfare of the said tribal groups?

Pollution in Hindon, Krishna and Paondhoi Rivers

†2381. Shri Imran Masood:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any plan to prevent pollution in Hindon, Krishna and Paondhoi rivers flowing through Saharanpur Lok Sabha Constituency and if so, the details thereof;

(b) whether the Government is aware of the fact that hundreds of people have lost their lives during the last few years due to diseases such as cancer, respiratory issues, diarrhea, bone diseases and skin ailments caused by contaminated underground water in the villages situated on the banks of Hindon and Krishna rivers and if so, the details thereof;

(c) the details of the content of arsenic and fluoride found in the underground water of the villages situated on the banks of the respective rivers as compared to the unarmful approved amount;

(d) the details of Chemical Oxygen Demand (COD) levels of the Hindon, Krishna and Paondhoi rivers as compared to the unarmful approved amount; and

(e) whether the Government has any plan to install arsenic removal plants in the polluted areas and if so, the details thereof?

Launch of 'Bhu-Neer' Portal in Bihar

2382. Shri Arun Bharti:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has launched the "Bhu-Neer" portal for issuing groundwater withdrawal permits in the State of Bihar, if so, the details thereof and its key features;

(b) whether the PAN-based single ID system and QR code-enabled NOCs ensure transparency and efficiency, if so, the details thereof;

(c) whether the "Bhu-Neer" portal plays a role in addressing challenges related to groundwater

management and withdrawal in the State of Bihar, if so, the details thereof;

(d) whether the portal aligns with the objectives of sustainable water use and its impact on water conservation efforts, if so, the details thereof; and

(e) whether the Government has taken any steps to expand the adoption of the portal across the State of Bihar, if so, the details thereof?

Loss of Groundwater

2383. Shri Vishweshwar Hegde Kageri:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is true that many States have lost 64.6 bn m³ of groundwater;

(b) if so, the details thereof; and

(c) the steps taken/being taken by the Government to raise the groundwater level in the country including Karnataka?

Enhancing Ethanol Production and Blending in India

2384. Shri Anup Sanjay Dhotre:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the steps taken/being taken by the Government to increase ethanol production in India, particularly from non-food sources such as agricultural waste and municipal solid waste;

(b) the current status of ethanol blending in petrol and the targets for the next three years, year-wise;

(c) the criteria by which the Government is supporting the development of 2G and 3G ethanol technologies and the incentives being offered to encourage investment in these areas;

(d) the measures taken/being taken by the Government to address the challenges faced by ethanol producers, including pricing, transportation and storage issues;

(e) the criteria by which the Government is coordinating with State Governments, oil marketing companies and other stakeholders to promote ethanol production and blending in India; and

(f) the estimated impact of increased ethanol blending on India's energy security, greenhouse gas emissions and farmer incomes?

Implementation of Bharatmala Pariyojana

2385. Shri Bhaskar Murlidhar Bhagare:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of projects sanctioned and completed under Bharatmala Pariyojana so far in the State of Maharashtra and the States that have benefitted the most from implementation of this pariyोजना;

(b) the manner in which this Pariyojana is expected to enhance freight movement and reduce logistics costs in the country;

(c) the specific corridors developed under it to promote efficient freight movement;

(d) the impact of these projects on improving India's overall logistics infrastructure;

- (e) the steps taken under it to improve road safety on national highways;
- (f) the number of accidents reduced on roads constructed under the said pariyojana along with the number of rural roads constructed and upgraded under it;
- (g) the initiatives taken under it to incorporate smart technologies in highway construction; and
- (h) the number of projects aimed at improving road connectivity in remote and tribal areas under it and the manner in which it is contributing to the development of rural areas?

PNG, LPG and CNG under PMUY in Mohanlalganj

2386. Shri R K Chaudhary:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the criteria by which the Government have benefitted the households in Mohanlalganj under the PM Ujjwala Yojana and the steps being taken to ensure 100% coverage in this parliamentary constituency;
- (b) whether the Government has any plans to set up CNG stations in Mohanlalganj to promote cleaner fuel for vehicles and reduce pollution, if so, the details thereof;
- (c) the criteria by which the Government have provided access to the households in Mohanlalganj to Piped Natural Gas (PNG) and the timeline for expanding PNG infrastructure in the constituency;
- (d) whether any initiatives have been taken by the Government to promote biofuels or Compressed Bio Gas in Mohanlalganj to support rural employment and reduce dependency on fossil fuels and if so, the details thereof; and
- (e) whether the Government has any plan to set up oil and gas-related projects or facilities in Mohanlalganj to generate local employment opportunities and if so, the details thereof along with the future plans for Mohanlalganj in terms of expanding fuel accessibility, reducing pollution and promoting clean energy?

National Small Industries Corporation

2387. Shri Haribhai Patel:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the role of the National Small Industries Corporation (NSIC) in promoting and developing Micro and Small-Scale Industries in the country and the key initiatives taken to support such enterprises;
- (b) the number of Micro and Small-Scale Industries that have benefitted from such initiatives/schemes, particularly in Mahesana Parliamentary Constituency;
- (c) the financial and technical assistance provided by NSIC to MSMEs under its various schemes and the impact of these schemes on MSME growth and sustainability;
- (d) the steps taken by NSIC to strengthen the market access for MSMEs both nationally and internationally till March 2025; and
- (e) whether there are any future plans or programs under NSIC to further enhance the capacity and competitiveness of MSMEs in the country and if so, the details thereof?

Construction of Coastal Highway in Andhra Pradesh

2388. Shri Y S Avinash Reddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the present status of construction of coastal highway in Andhra Pradesh;
- (b) the quantum of funds allocated and released so far to the Coastal Highway Projects in Andhra Pradesh;
- (c) the time by which these projects are expected to get completed;
- (d) whether any projects have been delayed and if so, the reasons for delay therein; and
- (e) the details of cost escalation in such projects due to delay?

Development of Highways in West Bengal

2389. Shri Raju Bista:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the details of financial allocations made towards the development of Highways, including Expressways in the State of West Bengal since 2019, district-wise;
- (b) the details of Highway projects initiated with funding from the Union Government in the districts of Darjeeling and Kalimpong since 2019; and
- (c) the details of Highway projects initiated/under construction/completed in the districts of Darjeeling, Kalimpong and North Dinajpur since 2019, scheme-wise?

Procurement of Minor Forest Produce

2390. Shri Bastipati Nagaraju:
Shri B K Parthasarathi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the list of Minor Forest Produce (MFP) for which the Government is currently offering Minimum Support Price (MSP);
- (b) the details of the funds provided and utilized for procurement of MFPs at MSP during the last five years, year and State-wise;
- (c) the amount of MFP procured during the said period, year and State-wise; and
- (d) the list of major MFPs procured and sold from Andhra Pradesh during the said period, year and district-wise?

Empowering Marginalized Tribal Communities

2391. Smt. Smita Uday Wagh:
Shri Gajendra Singh Patel:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the specific measures being taken to ensure that the benefits of partnerships with entities/entrepreneurs reach the most marginalized tribal communities, particularly in Maharashtra and Madhya Pradesh;

(b) whether any financial or logistical support would be provided to tribal artisans to help them expand their businesses on e-commerce platforms and if so, the details thereof; and

(c) whether the Government is considering expanding such collaborations with other rural development institutions to further promote self-reliance among tribal communities in the country including Maharashtra and Madhya Pradesh and if so, the details thereof?

Piped Drinking Water under JJM

2392. Dr. Kirsan Namdeo:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the impact of implementation of Jal Jeevan Mission (JJM) to provide piped drinking water to the rural households in the country;

(b) the progress made towards achieving the target of providing piped water to all till 2024;

(c) the measures taken for operation and maintenance of infrastructure, community participation and financial feasibility to ensure stability and consistency of the water supply schemes implemented under JJM;

(d) the initiatives taken to improve the quality of potable water and the provision for treating effluent water sources and water testing facilities in rural areas; and

(e) whether the steps have been taken by the Government to address the challenges faced under JJM, like delay in project implementation, insufficient funding and capacity building at the ground level and if so, the details thereof?

Aims and Objectives of Civil Aviation Conference

†2393. Shri Narayan Tatu Rane:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has conducted any conference domestically and internationally during the last five years;

(b) if so, the details thereof along with the details of aims and objectives of each such conference thereof;

(c) whether the Government has achieved the said aims and objectives and if so, the details thereof;

(d) the manner in which the economy of the country is likely to accrue the benefits from the outcome of the said conferences;

(e) the manner in which the country is established as the front runner aerospace centre in the Asia-Pacific region;

(f) whether the outcome of the conference is likely to impact air connectivity and trade partnership in the Asia-Pacific region; and

(g) if so, the details thereof?

Uranium and Arsenic Contamination in Groundwater

2394. Shri Naveen Jindal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the uranium and arsenic contamination of groundwater is on rise in certain parts of the country and if so, the details thereof, State/UT-wise;

(b) the details of drinking water standards for uranium and arsenic contamination in groundwater; and

(c) the steps taken/being taken by the Government to deal with the uranium and arsenic contamination in the groundwater and drinking water and the results thereof?

Black Spots on Highways

†2395. Shri Chintamani Maharaj:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of black spots on National Highways (NHs) in Chhattisgarh;

(b) the time frame set for permanent rectification of the said black spots; and

(c) whether the Government proposes to use AI based surveillance technology to identify black spots and enhance real time road safety and if so, the details thereof?

Catch the Rain-2024 Campaign in Jalpaiguri District

2396. Dr. Jayanta Kumar Roy:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the 'Catch the Rain-2024' campaign has been launched in Jalpaiguri district;

(b) if so, the details thereof indicating the specific initiatives taken under this campaign in the said district; and

(c) the measures implemented/being implemented by the Government to promote sustainable water management practices among the local communities?

Support to MSMEs

2397. Shri Suresh Kumar Shetkar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government proposes to enhance the investment and turnover limits for classification of all MSMEs to 2.5 and 2 times respectively to help them achieve higher efficiencies of scale, technological upgradation and better access to capital; and

(b) if so, the details thereof along with the progress made and funds sanctioned/spent, State and district-wise?

Financial Assistance to Tamil Nadu for PMAY-U

2398. Thiru D M Kathir Anand:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Union Government has received any request from the State Government of Tamil Nadu to increase the Central share of financial assistance per unit under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) and if so, the details thereof along with the Government's stand in this regard;

(b) whether the Union Government has sanctioned any funds for the construction of Houses under PMAY-U and any other Affordable Housing Schemes during the last six years in Tamil Nadu;

(c) if so, the details thereof, year-wise; and

(d) whether the Government has allocated funds under any other urban development schemes regarding Housing and Urban Affairs for Tamil Nadu and if so, the details thereof?

Implementation of Project ISHAN

2399. Shri Anto Antony:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the current implementation status of Project ISHAN along with the key milestones achieved so far in this regard;

(b) the percentage of Indian airspace that has already been integrated under the said project;

(c) the expected timeline for full implementation of the said project;

(d) the details of the funds allocated for the said project; and

(e) the percentage of the said funds utilized so far?

Role of DBOT Model in Maintenance of Sewage Treatment Plant in Bhadohi

†2400. Shri Bidyut Baran Mahato:

Shri Jugal Kishore:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the role of the Design-Build-Operate-Transfer (DBOT) model in the maintenance of the sewage treatment plant in Bhadohi and its significance compared to previous wastewater management models;

(b) the manner in which the initiative 'Ganga Through the Ages – A Literary Bioscope' would integrate literature and education to promote public participation in river conservation; and

(c) the way in which the drone-based monitoring project in West Bengal would enhance the effectiveness of afforestation efforts under Namami Gange Mission-II?

National Framework for Indian Carbon Market

2401. Ms Iqra Choudhary:

Will the Minister of POWER

be pleased to state:

- (a) the specific timeline set to introduce the 'National Framework for Indian Carbon Market' (ICM) and the steps taken by the Government to ensure that there are no delays in its rollout;
- (b) the details of the sectors to be considered under the scheme and the number of sectors be covered in different phases of the scheme;
- (c) the number of entities being covered under the scheme, State-wise; and
- (d) the manner in which the framework incentivize participation from high-emission sectors and the mechanism being developed to ensure compliance without disproportionately burdening on small and medium enterprises?

ST Status to Communities

2402. Dr. Angomcha Bimol Akoijam:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the total number of communities that have been granted Scheduled Tribe (ST) status in the country till date along with the year in which each community was conferred ST status, State/UT-wise;
- (b) the details of the proposals submitted for the inclusion of communities in the ST list, State/UT-wise;
- (c) whether any such communities are currently under consideration to be conferred the ST status by the Government; and
- (d) if so, the details thereof along with the names of such communities, the status of these proposals and the timeline for their final decision?

Funds under Jal Jeevan Mission

†2403. Shri Sanatan Pandey:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the total budget allocation under the Jal Jeevan Mission along with the amount of funds spent/unspent and the work completed/pending so far; and
- (b) the details of the companies awarded contracts under the Jal Jeevan Mission?

Namami Gange Project

2404. Smt. Mala Roy:
Smt. Lovely Anand:
Smt. Geniben Nagaji Thakor:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) the progress made so far under the Namami Gange Project;
- (b) whether the Ganga river has been completely cleaned under the said Project, if so, the details thereof;

(c) the details of the funds allocated and utilised under the said Project during the last ten years, State and year-wise;

(d) the steps taken/being taken by the Government to stop the inflow of industrial waste in the Ganga river; and

(e) whether the similar projects are likely to be implemented for cleaning other rivers in the country and if so, the details thereof?

Development of Green-Certified Buildings and Solar Powered Infrastructure

2405. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has introduced incentives for developing the green-certified buildings and solar-powered infrastructure in urban Odisha and if so, the details thereof;

(b) the financial assistance provided/being provided by the Government for energy-efficient housing and public infrastructure projects in Odisha during the last three financial years, year-wise;

(c) whether the Government has any plans to extend solar rooftop schemes to the Government buildings in Balangir and Sonepur and if so, the details thereof; and

(d) the steps taken/being taken by the Government to promote energy conservation awareness among urban residents in Odisha?

River-Linking Projects and their Environmental Impact

2406. Shri Balram Naik Porika:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the measures taken/being taken by the Government to address groundwater depletion and water conservation; and

(b) the status of major river-linking projects and their environmental impact assessments?

Setting-up of Food Parks in Maharashtra

2407. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government proposes to establish new food parks in each district of the country, if so, the details thereof, State-wise, especially in Maharashtra;

(b) the details of the incentives provided to promoters of food parks in each district, especially in Maharashtra; and

(c) whether the Government proposes to extend the said programme to small and medium cities in Maharashtra, if so, the location-wise details thereof along with the steps taken and the timeline in this regard?

Issue of Recurrent Floods and Soil Erosion in Eastern Uttar Pradesh

2408. Shri Rajeev Rai:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has formulated any action plan to prevent recurrent floods and soil erosion caused by the Ganga and Ghaghra rivers in eastern Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the Government proposes to construct embankments on Ganga and Ghaghra rivers to prevent the annual widespread loss of crops in the floodplains of these rivers, if so, the details thereof;

(d) the reasons for not constructing embankments on the course of Ghaghra river in Mau district of Uttar Pradesh;

(e) the details of the loss of life and property due to floods in the region covering Mau and Ballia districts in Uttar Pradesh during the last five years, year-wise; and

(f) the details of the funds released and utilized to overcome the problem of floods in the region covering Mau and Ballia during the last five years and the current year, year-wise?

Sewage and Septage Management in Kavali City

2409. Shri Prabhakar Reddy Vemireddy:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government has proposed any project to provide Sewage and Septage management in Kavali city with an estimated cost of Rs. 13.5 crores in Nellore district of Andhra Pradesh, if so, the details and the date of commencement thereof;

(b) whether it is true that the said project is still going-on and if so, the details thereof;

(c) if not, the reasons for delay along with the time by which the said project is going to be completed; and

(d) whether there is any cost and time overrun of the said project and if so, the details thereof?

Death of Coir Board Employee

2410. Adv Dean Kuriakose:
Shri Hibi Eden:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government is aware of the death of an employee of Coir Board in February 2025 due to the harassment and ill-treatment at work place, if so, the details thereof;

(b) whether any inquiry has been initiated and action taken by the Government against senior officials of the Board who had forced the deceased employee to inflate cost estimates for exhibitions, seminars and showroom relocations and change the Secretary-in-Charge's designation to Secretary and if so, the details thereof;

(c) the reasons for issuing the transfer order for the said employee from hometown Kochi to Rajahmundry, Andhra Pradesh;

(d) whether such transfer order was in violation of service rules, if so, the details thereof;

(e) the reasons for showing lack of sensitivity by the management while dealing with a cancer survivor employee; and

(f) whether the complaints filed by the said employee were looked into by the Ministry and if so, the details of the action taken thereon?

Prevention of Floods

†2411. Shri Utkarsh Verma Madhur:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether there is any long term plan to prevent floods that occur every year or there are plans for rescue and relief work only after the floods occur and if so, the details thereof;

(b) whether the Government is working on any concrete plan to desilt the rivers and if so, the details thereof;

(c) the details of the permanent solution for the floods that occur every year in Lakhimpur Kheri area of Uttar Pradesh and cause irreparable loss of life and property; and

(d) whether all the rescue work and relief material fall short for the same and if so, the details thereof along with the reasons therefor?

Venture Capital Fund for Scheduled Tribes

2412. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the number of sector-wise applications received, especially from women for the Venture Capital Fund for Scheduled Tribes (VCF-ST), including from startups, State-wise, particularly Andhra Pradesh;

(b) the number of applications approved and loans sanctioned, especially for women, under the said scheme, sector-wise including of startups, State-wise, particularly Andhra Pradesh;

(c) the details of the funds sanctioned and utilized, State-wise, particularly Andhra Pradesh;

(d) whether the Government has undertaken any measures for information dissemination about the scheme, if so, the details thereof and if not, the reasons therefor; and

(e) whether there is any grievance redressal mechanism for disputes resulting from the fund disbursement process, if so, the details thereof and if not, the reasons therefor?

Financial Impact of Export Restrictions on Processed Agricultural Products

2413. Shri K Sudhakaran:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has assessed the financial impact of export restrictions on processed agricultural products including the recent export ban on broken rice and the expected losses to the food processing sector, if so, the details thereof;

(b) the status of cold storage infrastructure expansion projects, including the number of sanctioned/completed units under PMKSY (Pradhan Mantri Kisan Sampada Yojana);

(c) whether the Government has identified bottlenecks in the Mega Food Parks Scheme

including delays in private investment, land acquisition disputes and the steps taken to resolve them, if so, the details thereof;

(d) whether any new incentives have been introduced to increase value-added processing of perishable crops like tomatoes and onions and if so, the details thereof; and

(e) the steps being taken by the Government to integrate food processing clusters with major export hubs, including the number of operational food parks that have direct port connectivity?

Deendayal Antyodaya Yojana - National Urban Livelihoods Mission

2414. Shri P C Mohan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the details of the initiatives taken/being taken by the Government to promote skill development and self-employment among urban poor across the country under the Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM) along with the achievements made under the mission;

(b) the steps taken/being taken by the Government to address the barriers such as lack of access to credit and markets under DAY-NULM across the country along with the measures taken/being taken in Bengaluru to enhance the scheme's outreach and effectiveness; and

(c) whether the State Government of Karnataka has implemented specific measures to support urban Self-Help Groups and promote employment opportunities in Bengaluru under DAY-NULM and if so, the details and the impact thereof?

MoU between TRIFED and Tea Trunk

2415. Dr. Vinod Kumar Bind:
Shri Radheshyam Rathiya:
Shri Pratap Chandra Sarangi:
Shri Naba Charan Majhi:
Shri Godam Nagesh:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the manner in which the TRIFED-Tea Trunk MoU specifically contributes in expanding the market outreach of tribal products;

(b) the details of expected economic benefits from the MoU for tribal artisans;

(c) whether TRIFED and Tea Trunk explore digital and e-commerce platforms to maximize the reach of tribal products; and

(d) if so, the details thereof?

Funds for Tribal Welfare Schemes

2416. Shri Ananta Nayak:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of total funds allocated and utilized for tribal welfare schemes across the country during the last five years, State-wise;

(b) whether the Government has introduced any new initiatives to improve the livelihood and economic development of tribal communities, particularly in remote areas and if so, the details thereof; and

(c) whether the Government has any proposal to establish more Tribal Research Institutes (TRIs) to study and document tribal heritage, culture and socio-economic challenges and if so, the details thereof?

FPI in Uttar Pradesh

2417. Dr. Anand Kumar:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the steps taken/being taken by the Government to strengthen Food Processing Industries (FPI) in the State of Uttar Pradesh;

(b) the details of the funds allocated for setting up of food processing centres in the said State during the last three years and the current year;

(c) the details of employment generation due to the existing food processing infrastructure in Uttar Pradesh; and

(d) the details of the number of food processing centres set up in the Bahraich Parliamentary Constituency of Uttar Pradesh during the last three years?

Revenue Collected through Central Excise Duty on Petrol and Diesel

2418. Mr Pathan Yusuf:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the details of the revenue collected through central excise duty and other taxes and cesses on petrol and diesel since June 2019; and

(b) the details of the dividends paid to the Central Exchequer and State Exchequer?

Toll Plazas

2419. Smt. Kanimozhi Karunanidhi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details regarding the increase in toll prices on the National Highways (NHs) in the country during the last ten years;

(b) the number of National Highways Authority of India (NHAI) Toll plazas in the country, State-wise especially in Tamil Nadu;

(c) the number of NHAI toll plazas established in Tamil Nadu during the last ten years; and

(d) the reasons for having such a large number of toll plazas on the National Highways in Tamil Nadu?

Maintenance of the Devapur-Kotwa section of NH-27

2420. Dr. Alok Kumar Suman:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether performance-based maintenance contract has been awarded for the maintenance of the Devapur-Kotwa section of NH-27;
- (b) if so, the details regarding the total amount sanctioned and spent for the said project;
- (c) whether any stipulated time for completion of the above said work has been provided, if so, the details thereof;
- (d) whether the maintenance work of National Highway-27 in district Gopalganj of Bihar has been completed and if so, the details thereof and if not, the reasons therefor; and
- (e) whether accident-prone black spots rectification work and also construction of underpasses coming on National Highway-27 has been completed in district Gopalganj of Bihar and if so, the details thereof?

Budget Allocation for UDAN Scheme

2421. Shri Vishaldada Prakashbapu Patil:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government is aware that, despite plans to add 120 new destinations under the UDAN scheme, the budget allocation for the Regional Connectivity Scheme has been reduced to Rs. 540 crore in the 2025-26 budget;
- (b) if so, the rationale behind the reduction in allocation in light of the expansion objectives;
- (c) whether the reduced budgetary allocation is anticipated to affect the implementation timeline of the new destinations and the overall regional connectivity goals;
- (d) if so, the details of any assessments conducted by the Ministry regarding potential challenges due to this budget reduction; and
- (e) the specific measures undertaken by the Government to ensure that the UDAN scheme's expansion proceeds as planned despite the decreased financial allocation?

PMEGP in Karur

2422. Ms. S Jothimani:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) the number of applications received and approved under the Prime Minister's Employment Generation Programme (PMEGP) in the Karur Parliamentary Constituency during the last financial year (2023-24);
- (b) the total amount of financial assistance provided to entrepreneurs under the scheme in said constituency, specifically for the establishment of micro-enterprises and small industries;
- (c) whether steps are being taken by the Government under PMEGP to increase awareness and participation of local entrepreneurs, especially in rural and semi-urban areas of Karur, if so, the details thereof;
- (d) whether there are any initiatives to specifically support traditional industries like textile and coir-based MSMEs in the Karur region under the PMEGP and if so, the details thereof; and
- (e) the number of new jobs created in Karur as a result of the implementation of the scheme in

the region?

PM Vishwakarma Scheme

2423. Shri Arvind Dharmapuri:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) whether the Government has conducted a specific study to identify skill gaps among artisans and craftsmen under the PM Vishwakarma scheme, if so, the key findings and steps taken to address them;

(b) whether the Government maintains data on the number of artisans and craftspeople who have benefited, registered or trained under the said scheme, if so, the details thereof, State/UT-wise, including Telangana; and

(c) the steps taken by the Government to ensure that products made by the beneficiaries gain better market access, including e-commerce platforms and international markets, particularly from Telangana?

Safety of Car Drivers

2424. Shri Anil Yeshwant Desai:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the standard guidelines for safety of road passengers using cars;

(b) the various safety categories required for a car to drive on the road;

(c) the reasons for catching sudden fire in any vehicle like two, three and four wheelers;

(d) whether Electric Vehicles (EVs) are prone to such sudden fire because of presence of electricity/heavy electric battery in the vehicles;

(e) if so, whether there is any violation of safety requirements by the manufacturers of EV vehicles, if so, the details thereof; and

(f) whether there is any punishment awarded to any manufacturer for such incidents, if so, the details thereof?

Traffic Congestion in Delhi

2425. Shri Janardan Singh Sigrwal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the traffic jams in Delhi have worsened during recent years and if so, the details thereof including contributing factors and the affected areas in Delhi;

(b) whether the Government has conducted any new study to reduce traffic congestion in Delhi and if so, the details thereof;

(c) whether public transportation options have had an impact on reducing traffic congestion in Delhi and if so, the details thereof;

(d) whether traffic jams in Delhi lead to economic losses/air pollution due to delays and if so, the details thereof including the estimated cost or impact on businesses and daily commuters;

(e) whether new urban planning initiatives are likely to be proposed to alleviate traffic issues in

Delhi and if so, the details thereof along with timelines likely to be taken; and

(f) the other steps taken by the Government to make traffic smooth/signal free on roads in Delhi?

Expansion of Kazi Nazrul Islam Airport

2426. Shri Azad Kirti Jha:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government is aware of the increasing passenger and cargo traffic demands at Kazi Nazrul Islam Airport in Durgapur-Andal, West Bengal having its strategic importance as a gateway to South Bengal and parts of Jharkhand and if so, the details thereof;

(b) whether the Government has any proposal for the expansion of the said airport to enhance its capacity and infrastructure, including the terminal building, runway and other facilities; and

(c) if so, the details of the proposed expansion plan, including timelines fixed and allocation of the budget thereof?

Construction of National Highways

†2427. Shri Parbhubhai Nagarbhai Vasava:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the number of National Highways constructed in the last financial year as compared to previous years;

(b) the major reasons for the delay in the Bharatmala project and the revised timeline set by the Government for its completion;

(c) the steps being taken by the Government to expedite land acquisition for pending National Highway projects;

(d) the number of expressway projects currently under construction and their estimated completion timeline; and

(e) the measures being implemented to ensure timely maintenance of existing highways and prevent accidents caused by potholes?

Piped Natural Gas Network in Tamil Nadu

2428. Shri Tharaniventhan M S:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the current status of the Piped Natural Gas (PNG) network in India and the number of cities currently covered under the PNG system in Tamil Nadu;

(b) the steps taken/being taken to expand the PNG infrastructure, particularly in underserved and rural areas to provide cleaner energy alternatives to the households and industries;

(c) the criteria by which the Government is planning to meet the increasing demand for PNG in urban areas and the timeline for further expansion of the network;

(d) the measures taken/being taken by the Government to ensure the affordability and

accessibility of PNG for domestic consumers, particularly in economically weaker sections of society; and

(e) the criteria by which the Government is addressing the challenges of safety, maintenance and infrastructure development in the growing PNG sector?

Privatisation of Airports

2429. Shri Shafi Parambil:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the number of airports leased out to private companies during the last three years;

(b) the rationale for leasing out airports to private companies; and

(c) the details of the profit earned by each company from airport operations along with the share of the Government in the said profit?

Determination of Petrol and Diesel Prices

2430. Shri Bhartruhari Mahtab:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the manner in which the prices of petrol and diesel determined across the country;

(b) whether the fuel prices are high in some of the States whereas it is quite affordable in other States, if so, the details thereof;

(c) the steps taken by the Oil Marketing Companies (OMCs) to reduce such gap; and

(d) the details of the cut in excise duty and other measures taken by the Government during the last three years and the current year to maintain availability and affordability of transport fuels?

Allocation of Funds to Banswara and Dungarpur under Saubhagya

†2431. Shri Rajkumar Roat:

Will the Minister of POWER

be pleased to state:

(a) the status of the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) in the districts of scheduled area of Rajasthan;

(b) the details of the funds allocated and utilised in Banswara and Dungarpur in the Parliamentary Constituency of Banswara under the said scheme, district and block-wise;

(c) the number of families benefitted with electricity connections in the district of scheduled area of Rajasthan under the said scheme;

(d) whether there has been improvement in power supply in rural areas under this scheme and if so, the details thereof; and

(e) the details of the works approved material being used and the name of the companies, work orders and the amount involve in it under Revamped Distribution Sector Scheme (RDSS) in the Banswara Parliamentary Constituency?

Progress and Prospects of Methanol blending in Transportation Fuels

2432. Shri B Y Raghavendra:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the current status of methanol blending in transportation fuels along with the details on the targets set under the methanol economy programme and the progress made so far;

(b) the steps taken/being taken by the Government to enhance domestic methanol production and develop the necessary infrastructure for large-scale methanol blending in petrol and diesel; and

(c) whether the Government has conducted any studies on the environmental and economic benefits of methanol blending, particularly in reducing emissions and lowering fuel costs and if so, the details thereof?

Ethanol blended Fuel in Madhya Pradesh

2433. Shri Vishnu Datt Sharma:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether, as per current progress, the Government is on way to achieve targeted 20% ethanol blending of petrol by the year 2025;

(b) if so, whether the Government has any plans to roll out the ethanol blended fuel in the Madhya Pradesh and also to set up 2G ethanol bio-refineries for the production of ethanol especially in the districts of Panna, Katni and town of Khajuraho of district Chhatarpur so as to help Sugarcane farmers in realising better price; and

(c) if so, the details thereof and if not, the reasons therefor?

Pilot Project on Agriculture and Dairy for Tribals

2434. Smt. Anita Subhadarshini:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government has launched any pilot project on agriculture and dairy farming among tribals for their self-reliance and sustainable livelihood and if so, the details thereof, State-wise; and

(b) whether there is good progress of Cluster Tribal Model Villages (CTMV) and Milk Village Initiatives (MVI) in the country and if so, the details thereof along with the number of new CTMVs to be created in the country during the year 2025-26, State-wise?

Tribal Welfare Programmes

2435. Smt. Pratima Mondal:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the manner in which the Government is planning to ensure that tribal welfare programmes are not undermined by development projects displacing communities, particularly in areas where tribes are dependent on their land and forest rights; and

(b) the specific steps being taken to address the challenges faced by Particularly Vulnerable Tribal Groups (PVTGs), especially in securing their habitat rights under the Forest Rights Act, amidst growing industrialization and development in tribal regions?

Funds for Water Bodies under Mission Amrut Sarovar

2436. Shri Captain Viriato Fernandes:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has sanctioned and disbursed the funds as Union Government's share for the Centrally Sponsored Scheme "Mission Amrut Sarovar" for waterbodies in Goa;

(b) if so, the details thereof, waterbodies-wise along with the funds utilised during the last five years in Goa;

(c) the conditions laid down to prevent any misuse or diversion of the funds for other purpose; and

(d) the action likely to be initiated in case of misuse/diversion of funds?

Working Hours Limit and Rest Provisions for Drivers

2437. Shri Asaduddin Owaisi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is considering implementing a mandatory double-driver system on national permit vehicles to reduce driver fatigue and enhance road safety, if so, the details thereof; and

(b) whether the Government is taking steps to enforce compliance with working hours limit and weekly rest provisions for drivers as per the Motor Transport Workers Act, if so, the details thereof?

Reduction in Road Accidents and Economic Losses

2438. Shri Gaurav Gogoi:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the Government's targets for reducing road accidents and fatalities under the National Road Safety Policy by 2030;

(b) the number of black spots that have been identified on highways in the last three years and the percentage of those rectified;

(c) the status of implementing the Motor Vehicles (Amendment) Act, 2019, regarding penalties, electronic enforcement and safety audits;

(d) the targeted measures being taken by the Government to reduce two-wheeler and pedestrian fatalities; and

(e) whether the Government has studied the impact of road defects, over-speeding and drunk

driving on accidents and if so, the policy changes brought as a result thereto?

Allowing Free Passage at Toll Plaza

2439. Shri V K Sreekandan:
Shri Amra Ram:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is considering to ask all road developers to provide free passage to people of all neighbouring panchayats of concerned toll plazas, if so, the details thereof;

(b) the guidelines of the National Highways Department for toll free facility for local residents at toll booths;

(c) whether the Government is considering to direct the road developers to extend the radius of toll plazas due to stiff opposition from the villagers surrounding the toll plazas, if so, the details thereof; and

(d) whether there have been demands to provide free passage to four wheel auto-rickshaws and school vehicles through toll plazas, if so, the steps taken in this regard?

Schemes/Programmes for Tribals in Andhra Pradesh

2440. Dr. C M Ramesh:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government is aware that Anakapalli district of Andhra Pradesh has more than 8,500 targeted Particularly Vulnerable Tribal Groups (PVTGs) population as per the available data captured in November, 2024;

(b) if so, the details of schemes/programmes being implemented for the benefit of these tribals in the said district; and

(c) the details of the funds sanctioned, released, allocated and spent during the last five years and the current year, scheme and year-wise?

Removal of Toll Plazas Established within Sixty Kilometre Distance

†2441. Shri Hanuman Beniwal:
Shri Neeraj Maurya:
Shri Amra Ram:
Smt. Dhanorkar Pratibha Suresh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has announced that two toll plazas cannot be operated within a distance of sixty kms on National Highways (NHs), if so, the number of toll plazas removed after such announcement, State-wise including Rajasthan;

(b) the number of such toll Plazas still operating in the country and the time by which these would be removed, State-wise including in Uttar Pradesh, Rajasthan and Maharashtra;

(c) whether the Government plans to remove Harima and Tankla toll plazas operating at Harima and Nimbi Jodha on NH-58, Tankla and Gogelav on NH-62 in Nagaur district, Akhepura

to Kudi Rasidpura on NH-11 in Rajasthan and Faridpur toll plaza on NH-30 passing through Faridpur, Bareilly in Uttar Pradesh under the above policy, if so, the time by which these toll plazas would be removed, if not, the reasons therefor;

(d) the reason for setting up two toll plazas within sixty kms on the Wani-Warora State highway in Yavatmal district in Maharashtra and the role of the Government thereon and the time by which the Government will close one of these two toll plazas; and

(e) whether the toll plaza without fast tag facility near Wani railway crossing would be closed, if so, the details thereof?

DAJGUA in Andhra Pradesh

2442. Shri Balashowry Vallabhaneni:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is true that 6.55 lakh Adivasis of 18 districts have been covered under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) in Andhra Pradesh;

(b) if so, the details thereof, district-wise;

(c) the details of interventions and targets implemented by the Government under DAJGUA scheme through its line Ministries and achieved thereof along with the manner in which the infrastructure and other gaps are going to be filled;

(d) whether the said scheme also addresses livelihood opportunities and if so, the details thereof;

(e) whether there is time and cost overrun of any of the projects under the said scheme and if so, the details thereof along with the reasons therefor; and

(f) the present status of delayed schemes and the time by which they are going to be completed?

Power Generation Capacity

2443. Shri K Radhakrishnan:

Will the Minister of POWER

be pleased to state:

(a) the total power generation capacity of the country and the share of renewable energy in it;

(b) the steps taken by the Government to ensure uninterrupted power supply, especially in rural and backward areas; and

(c) whether the Government has any plan to regulate electricity tariffs to make power affordable for common citizens and if so, the details thereof?

Implementation of AIBP in Shahjahanpur, Uttar Pradesh

†2444. Shri Arun Kumar Sagar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the work is being done under Accelerated Irrigation Benefit Programme (AIBP) across the country, State/UT-wise especially in Shahjahanpur Parliamentary Constituency of Uttar Pradesh;

(b) if so, the details thereof particularly its current status in Shahjahanpur Parliamentary Constituency; and

(c) the details of the central funds allocated and utilised under this scheme during the last three years and the current year along with the number of beneficiaries, year-wise?

Food Processing Parks in Rajasthan

†2445. Shri Amra Ram:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Food Processing Parks have been established or proposed to be established in Rajasthan, if so, the details thereof, district-wise; and

(b) whether the Bikaneri Bhujia of Bikaner, Rajasthan, is famous worldwide and if so, the details thereof regarding the schemes formulated by the Government for further development of such products?

Land for Tribals in Tamil Nadu

2446. Dr. Ganapathy Rajkumar P:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government has any data on tribal land owned by tribals in Tamil Nadu and if so, the details thereof;

(b) whether there have been several disputes among tribals and forest departments on tribal land and if so, the details thereof; and

(c) the steps taken for permanent solution to award land to tribals in the country?

Promotion of Energy Sector in Jharkhand

†2447. Shri Brijmohan Agrawal:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Government has formulated any plan to establish a special energy security fund to achieve self-reliance in the energy sector in Jharkhand;

(b) if so, the details thereof and the manner in which it would benefit the State's energy infrastructure;

(c) whether the Government is taking any initiative to promote renewable energy sources specifically for energy production and supply in Jharkhand, if so, the details thereof and whether any financial schemes or funds would be established, if so, the details thereof;

(d) whether the Government has formulated any policy for the optimal utilization of petroleum and natural gas resources in Jharkhand;

(e) if so, the details thereof; and

(f) the manner in which it would boost employment opportunities and investment in Jharkhand?

Impact of RCS-UDAN

2448. Shri Shashank Mani:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has implemented measures under the Regional Connectivity Scheme (RCS) - UDAN to ensure the sustainability and operational efficiency of newly developed airports and expand connectivity to underserved areas and if so, the details thereof;

(b) whether the Government has taken any steps to ensure affordable airfares on RCS routes while supporting the financial viability of airline operators and if so, the details thereof along with the support mechanisms/incentives provided; and

(c) whether it is true that the said scheme has contributed to regional economic development and passenger growth and if so, the details thereof along with the number of routes introduced and economic benefits recorded in the connected regions?

FoBs on NH-66

2449. Dr. M P Abdussamad Samadani:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of the severe challenges faced by the residents and commuters in various parts of the Ponnani Lok Sabha constituency due to the ongoing development work on National Highway (NH)-66, particularly in areas such as Puthuponnani, Theyyangad Junction, Chamravattam, Madirasseri, Kuttippuram, Kanhippura, Vettichira, Puthanathani, Randathani, Edarikkode, Mele Kozhichena, Venniyur, and Thangalpadi near Kakkad, if so, the details thereof;

(b) whether the Government will consider the construction of Foot Over Bridges at critical locations like Randathani Town, Puthuponnani, near B.Ed College and MI School, Theyyangad Junction near Chamravattam, Mele Kozhichena, Thangalpadi near Kakkad and Kazhuthallur near Kuttippuram on NH-66; and

(c) if so, the details thereof?

New Initiatives for Tier-2 and Tier-3 Cities

2450. Shri Zia Ur Rehman:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government agrees with the view that urban planning needs to account for higher growth of population and requisite needs and creation of infrastructure needs to be fast tracked and de-bottlenecked, suburban areas need to be developed to provide more options for the citizens to move towards the Tier-2 and Tier-3 cities and towns to create more opportunities and develop them as hubs for different sectoral, industrial and economic activities;

(b) if so, the details of the initiatives proposed to be taken by the Government in this regard; and

(c) if not, the reasons therefor?

Redevelopment of NH-322

†2451. Shri Gopal Jee Thakur:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether there is any proposal to redevelop National Highway (NH)-322 from Darbhanga to Musarighrari in Bihar and if so, the details thereof; and

(b) the funds allocated for the purpose and the extent to which this forty seven kms long stretch of National Highway is likely to be widened along with the details thereof?

Grants-in-aid to Voluntary Organisations working for the Welfare of Scheduled Tribes

2452. Shri Kesineni Sivanath:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the total number of proposals received and accepted under the 'Grants-in-aid to Voluntary Organisations (VOs) working for the welfare of Scheduled Tribes (STs)' scheme from Andhra Pradesh till date, year-wise;

(b) the total number of VOs/Non Governmental Organization (NGOs) supported under the said scheme till date in the country, year and State-wise including district-wise in Andhra Pradesh;

(c) the details of the funds allocated and released under the said scheme, year-wise and NGO-wise for Andhra Pradesh;

(d) the total number of beneficiaries registered under the scheme till date, State-wise; and

(e) whether the Government has conducted any studies to examine the overall sectoral progress of the said scheme till date and if so, the details thereof?

Inclusion of Lambadi Community in ST List

2453. Shri Selvaganapathi T.M.:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether it is a fact that there has been long pending demand for the inclusion of Lambadi community in the list of Scheduled Tribes (STs) and if so, the details thereof;

(b) whether it is true that the State Government of Tamil Nadu had requested the Union Government to include Lambadi community in the ST list and if so, the details thereof;

(c) whether it is also true that the National Commission for Scheduled Tribes (NCST) had also recommended that Lambadi community may be declared as STs through a suitable amendment to the Constitution and if so, the details thereof; and

(d) the steps proposed to be taken by the Government for an early inclusion of Lambadi community in ST list?

Level of Heavy Metal in Groundwater

2454. Dr. Mohammad Jawed:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government has any data on the levels of heavy metal contamination in groundwater during the last five years in Bihar and the current year and if so, the details thereof;
- (b) the initiatives taken/being taken by the Government to reduce heavy metal contamination in ground water; and
- (c) the steps taken/being taken to mitigate contamination from other sources, particularly in severely affected State like Bihar?

Launch of Centres of Excellence

2455. Shri Rajmohan Unnithan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) in light of the four Centres of Excellence (CoE) being launched for the realm of urban planning, the details of the specific areas of expertise that each of them would be designated with;
- (b) the manner in which these CoE effectively integrate ancient Indian knowledge of urban planning with modern AI-based solutions;
- (c) the manner in which this might be applied to address contemporary urban challenges like sustainability, resilience and social equity; and
- (d) whether the Government has any plan to make their findings accessible and actionable for city planners and policymakers across the country, particularly in smaller towns and cities and if so, the details thereof?

Hazardous Chemical Components in Groundwater

†2456. Smt. Vijaylakshmi Devi:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government has taken cognizance of the presence of hazardous chemical components in groundwater which despite being unfit for consumption is being used for drinking purposes across the country adversely affecting human health and if so, the details thereof;
- (b) whether the Government has conducted any scientific study on this matter, if so, the details thereof;
- (c) whether State and district-wise details of such studies are available, if so, the details thereof and if not, the reasons therefor; and
- (d) the measures taken/being taken by the Government in coordination with various States in this regard?

Use of Waste in Highway Construction

2457. Ms Sayani Ghosh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the details of successful pilot projects that showcase the effective use of waste in highway construction;

(b) the total volume of waste materials such as fly ash, plastic waste and construction debris utilised in highway construction projects till date, State-wise;

(c) the length of highways in kilometres constructed using plastic waste and the estimated reduction in environmental pollution due to this initiative; and

(d) whether there are any incentives for contractors or private players to use waste materials in road construction, if so, the details thereof?

Smart Laboratory on Clean Rivers (SLCR)

2458. Shri Kripanath Mallah:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the establishment of the Smart Laboratory on Clean Rivers (SLCR) in Varanasi under the Green Strategic Partnership between India and Denmark aims to enhance river rejuvenation and management, if so, the details thereof; and

(b) whether the SLCR employs specific sustainable approaches to address the challenges faced by the Varuna River, if so, the details thereof?

Establishment of Agro-Processing Parks

2459. Shri Vamsi Krishna Gaddam:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has received any proposals to establish food processing units, cold storage facilities, and an Integrated Agro-Processing Park in Peddapalli under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), if so, the details thereof;

(b) the current status of approvals, fund allocation and implementation timelines for these projects;

(c) whether the Government is taking any steps to include Peddapalli in the Mega Food Park Scheme to reduce post-harvest losses for crops like rice, maize and cotton, if so, the details thereof; and

(d) the estimated number of jobs are expected to generate from these initiatives in Peddapalli, and the Government's plans to support local farmers and agro-industries?

Survey on Bank Erosion

2460. Shri Bishnu Pada Ray:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Andaman and Nicobar Administration conducted a survey on bank erosion and if so, the details thereof;

(b) the details of the funds utilised for this purpose;

(c) whether the permission for the survey was granted by NITI Aayog, Finance Commission or any other authority and if so, the details thereof; and

(d) the steps taken to prevent bank erosion till date and the details of the amount spent for the same?

Electrification Work in Etawah and Fatehpur

†2461. Shri Naresh Chandra Uttam Patel:
Shri Jitendra Kumar Dohare:

Will the Minister of POWER

be pleased to state:

(a) the details of electrification works carried out so far in Fatehpur and Etawah districts of Uttar Pradesh;

(b) the steps taken/being taken to improve electricity supply, provide new connections, install transformers, and expand high/low-tension lines in rural and urban areas;

(c) the details of the number of villages electrified in the said districts so far and the number of villages yet to be electrified;

(d) the details of the scheme proposed for such villages;

(e) the details of funds sanctioned and spent so far for these works; and

(f) whether the Government is contemplating to implement any new scheme to address power cuts, low voltage and other electricity supply issues and if so, the details thereof?

Relaunching of Mega Food Park Scheme

2462. Shri Dharambir Singh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the reasons for the Government's decision to discontinue the Mega Food Park Scheme from April 1, 2021;

(b) whether the Government has assessed the impact of this decision on the food processing industry and farmers, particularly in regions like Bhiwani-Mahendergarh and if so, the details thereof;

(c) whether there is any proposal to introduce a new scheme or policy to support large-scale food processing infrastructure in the country and if so, the details thereof;

(d) the details of any alternative initiatives under which food parks or similar projects may be established/implemented in the future;

(e) whether the Government will reconsider for launching a revised version of the Mega Food Park Scheme to boost food processing and employment opportunities, if no new scheme is planned; and

(f) if so, the details thereof?

Rate of Groundwater Depletion in different States

†2463. Shri Ashish Dubey:
Shri Dharambir Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is true that the volume of groundwater is continuously depleting in most areas of the country;

(b) if so, whether the Government has conducted any survey or assessed the rate of groundwater depletion in different States of the country, especially in States like Punjab, Haryana, Rajasthan and Jabalpur division of Madhya Pradesh during the last five years and if so, the details thereof along with the current status of groundwater level;

(c) the reasons behind the rapid decline of groundwater levels, including over-extraction, deforestation and inefficient irrigation practices;

(d) the measures taken/being taken by the Government to promote rainwater harvesting and groundwater recharge across urban and rural areas;

(e) whether the Government is implementing stricter regulations on industries and businesses that over-extract groundwater and if so, the details thereof; and

(f) the details of any financial schemes or incentives to encourage farmers to adopt water-efficient irrigation methods such as drip and sprinkler irrigation?

'Jal Hi Amrit' Scheme in Maharashtra

2464. Dr. Bachhav Shobha Dinesh:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is implementing the 'Jal Hi Amrit' scheme across the country;

(b) if so, the details thereof including the main features and the procedure under the said scheme;

(c) the details of the sanctioned/ongoing projects and allocation of funds under the said scheme in the country, State-wise including district-wise in Maharashtra;

(d) the details of the action taken/being taken for Nashik, Dhule and Malegaon, Maharashtra under the said scheme;

(e) whether Union Government has received any proposals from the State Government of Maharashtra or any public representative for Nashik, Dhule and Malegaon during the last five years; and

(f) if so, the response of the Government thereto?

Functional MSME Units in Rajasthan

†2465. Shri Bhajan Lal Jatav:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of Micro, Small and Medium Enterprises (MSMEs) registered in the country, State-wise;

(b) the number of MSME units operating in Rajasthan and the details of loans sanctioned by banks to these units over the past ten years, district-wise; and

(c) the schemes implemented by the Government to promote MSMEs in Karauli-Dholpur and Bharatpur districts of Rajasthan?

Status of Prayagraj Airport

2466. Shri Praveen Patel:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has any plan to give international airport status to Prayagraj Airport and if so, the details thereof;

(b) the number of flights from different countries landed and taken off during the Maha Kumbh at the said Airport;

(c) the number of pilgrims travelled to Prayagraj airport through domestic flights; and

(d) whether the Government has any further plan to connect Prayagraj airport with more cities through direct domestic flights and if so, the details thereof?

Marine Products Processed by FPI

2467. Dr. Thirumaavalavan Tholkappian:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government could provide the quantity of total Marine products processed by the Food processing industry in the country;

(b) if so, the details thereof;

(c) whether the Government has the data about the quantity/volume of processed Marine products that are consumed locally and the quantity exported; and

(d) if so, the details thereof?

Projects under PMKSY in Bihar

†2468. Shri Rampriti Mandal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the names of various projects being implemented in Bihar under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);

(b) the details of the funds being utilised under the said projects;

(c) the names of various projects being implemented by the Government in the districts of Bihar facing the shortage of water; and

(d) whether the Government is conducting any assessment across the country to achieve the targets set under the aforementioned yojana, if so, the details thereof, State/UT-wise?

MSMEs in Global Market

2469. Smt. Bijuli Kalita Medhi:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the manner in which the policy of the Government can be improved to enhance the competitiveness of MSMEs in the Global market; and

(b) the details of the strategies to promote innovation and R&D within the MSME sector?

Swachh Bharat Mission-Grameen in Surat

2470. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the funds allocated under the Swachh Bharat Mission-Grameen (SBM-G) for Surat district since the inception of the mission;

(b) whether the Government would provide the status of implementation of SBM-G in these districts, including the number of Individual Household Latrines (IHHLs), community toilets and solid-liquid waste management projects completed so far, if so, the details thereof;

(c) the total number of beneficiaries in Surat parliamentary constituency have gained access to sanitation facilities under SBM-G;

(d) whether the Government would provide the projected timeline for achieving complete Open Defecation Free (ODF) Plus status and the key challenges faced during its implementation and if so, the details thereof; and

(e) whether the Government has conducted any evaluation of the mission's impact in these districts and if so, the details thereof along with the key findings and recommendations for improving sanitation coverage and sustainability?

Construction of Four-lanned Underwater Tunnel in Brahmaputra

†2471. Shri Ranjit Dutta:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the current status of construction of four-lane underwater tunnel in Brahmaputra River connecting Gohpur and Numaligarh in Assam; and

(b) whether the Government has fixed any timeframe for completion of said project, if so, the details thereof?

Water Crisis in Aurangabad District in Bihar

†2472. Shri Abhay Kumar Sinha:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware of the severe water crisis in Aurangabad, Bihar, during the summer months, if so, the details thereof;

(b) the details of measures taken by the Government to ensure access to safe and clean drinking water, considering the frequency and impact of floods in northern Bihar and droughts in southern Bihar;

(c) the current status of the projects under the Jal Jeevan Mission in Aurangabad district, and the number of villages covered under this scheme so far; and

(d) the steps taken by the Government for the rejuvenation of water bodies and promotion of rain water harvesting, particularly in strengthening water management in drought-prone southern Bihar and flood-prone northern Bihar?

Construction of NH in UT of Diu

†2473. Shri Patel Umeshbhai Babubhai:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government proposes to construct a section of a National Highway (NH) in the Union Territory of Diu passing through Diu Municipal area, if so, the details thereof;

(b) whether there is any other instance of a NH passing through a municipal area in any State, if so, the name of the State;

(c) whether the Government has followed the criteria provided in the Coastal Regulation Zone, Act while constructing the said NH in Diu, if so, the details thereof;

(d) the manner in which the Government has ensured that this decision is not going to affect the marine habitat, the residents of Diu, the live stock (animals), local water bodies and coastal ecosystem of Diu; and

(e) the details of the Environmental Impact Assessment Report prepared in this context, if any?

Development of NHs in Tamil Nadu

2474. Shri T R Baalu:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the time by which the ongoing development project of the Sriperumbudur-Sunguwarchatram-Walajabad stretch of the National Highways (NHs) in Tamil Nadu would be completed;

(b) the reasons for the inordinate delay in completion of works even after lapse of five years; and

(c) whether the Government would pay special attention to expedite the work as this highway stretch links several industrial and pilgrimage cities like Vellore, Sriperumbudur, Kancheepuram?

Registration of EVs

†2475. Smt. Lovely Anand:

Shri Kaushalendra Kumar:

Shri Dinesh Chandra Yadav:

Shri Giridhari Yadav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the reasons for registration of Electric Vehicles (EVs) only for ten years;

(b) whether the Government considers the life of any vehicle to be valid only for ten years; and

(c) whether it is justified to force the general public to keep the vehicles only for ten years, if so, the details thereof?

Small Scale Industries

†2476. Shri Brijendra Singh Ola:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

- (a) whether the Government has made any special efforts to set up small scale industries in rural areas, if so, the details thereof, district-wise in Rajasthan including Jhunjhunu district;
- (b) the number of manufacturing small scale industries currently operational and the number which have been closed down, district-wise in Rajasthan including Jhunjhunu district;
- (c) the reasons for the closure of manufacturing industries; and
- (d) the details of assistance provided for setting up of micro, small and medium industries, district-wise in Rajasthan including Jhunjhunu district?

Production Capacity of Bongaigaon Refinery and Petrochemicals Limited

2477. Shri Phani Bhusan Choudhury:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the current production capacity of Bongaigaon Refinery and Petrochemicals Limited as Government has already increased the production capacity;
- (b) whether the Government has any proposal to expand the project in present time; and
- (c) if so, the details thereof?

Pradhan Mantri JI-VAN Yojana in Andhra Pradesh

2478. Shri Daggumalla Prasada Rao:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the details regarding the total number of commercial and demonstration scale proposals received under the Pradhan Mantri JI-VAN Yojana during the last five years and the current year, year and State-wise;
- (b) the details regarding the proposals accepted under the said scheme, State-wise including Andhra Pradesh;
- (c) the details regarding the physical and financial progress of the approved projects, State-wise and the year of sanction;
- (d) whether the Government have any proposals under review from the said scheme; and
- (e) if so, the details thereof?

Affordable Rental Housing Complexes Scheme

2479. Shri P P Chaudhary:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the total number of urban workers, including street vendors, factory workers and domestic helpers benefited from Affordable Rental Housing Complexes (ARHCs) Scheme along with their average rental savings compared to market rates thereof;
- (b) whether any success stories have emerged from existing ARHC projects showing

improved living conditions and financial stability of beneficiaries and if so, the details thereof;

(c) whether any assessment has been conducted on the manner in which ARHCs have helped in reducing the time and cost of daily commute for urban workers by providing housing near workplaces and if so, the findings thereof; and

(d) whether any innovations have been planned in ARHC design to serve better for diverse urban migrants, including single women workers and students and if so, the details thereof?

Funds released to Jammu and Kashmir under Jal Shakti Mission

2480. Shri Abdul Rashid Sheikh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the funds released to aspirational districts of Jammu and Kashmir under Jal Shakti Mission during the last three years and the current year; and

(b) the number of households getting pure drinking water in Jammu and Kashmir, district-wise?

NH Projects in Rajasthan

†2481. Smt. Sanjna Jatav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the status of ongoing National Highways (NHs) Projects in Rajasthan along with the scheduled time limit of completion of these projects;

(b) the total budget allocated for the NH projects in Rajasthan and the amount spent so far during the current financial year;

(c) the manner in which the ongoing NHs projects are likely to improve regional connectivity and local economy in Rajasthan; and

(d) whether the data regarding new projects proposed for the development of road transport infrastructure in Rajasthan is available and if so, the details thereof?

Products of Bihar under ODOP

†2482. Shri Kaushalendra Kumar:
Shri Dinesh Chandra Yadav:
Shri Giridhari Yadav:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the products of all the districts of Bihar under One District One Product Scheme;

(b) the benefits availed so far under the said scheme by the aforesaid districts; and

(c) the quantum of increase in the income of the farmers in the said districts under the said scheme?

construction of New Greenfield Airports

2483. Shri Shirang Appa Chandu Barne:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Union Government has proposed to construct new greenfield airports to boost trade, tourism and infrastructure in the respective regions;
- (b) if so, the details of the locations thereof, State-wise, particularly in Maharashtra;
- (c) the current status of Chhatrapati Sambhaji Raje International Airport, Pune (Purandar Airport); and
- (d) the time by which the said airport is likely to be made operational?

PM-Gati Shakti National Master Plan

2484. Dr. Bhola Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether the PM-Gati Shakti National Master Plan has significantly improved infrastructure development and logistics efficiency across the country;
- (b) if so, the major achievements under this initiative, particularly in terms of road connectivity, reduced travel time and economic benefits;
- (c) the extent to which the integration of digital tools like Geographic Information Systems (GIS) and AI-based planning has enhanced the efficiency of highway and expressway construction; and
- (d) whether the Government has identified further policy measures to expand and strengthen the impact of this initiative and if so, the details thereof?

Reuse of Water

†2485. Shri Dharmendra Yadav:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the country is facing challenges of water scarcity due to rapid urbanization, industrial development, population expansion and most importantly climate change, if so, the details thereof;
- (b) whether the Government has mandated that cities must reuse at least twenty percent of the water they consume, if so, the details thereof;
- (c) whether the Union Government has issued any directives to State Governments in this regard, if so, the details thereof;
- (d) whether any response has been received from State Governments, particularly Uttar Pradesh, if so, the details thereof;
- (e) the names of the States that have failed to reuse twenty percent of the water they consume; and
- (f) the steps taken by the Union Government to promote water circularity and sustainability?

Development of Smart Cities

†2486. Shri Rajesh Ranjan:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) whether it is true that the work of developing 100 cities as Smart Cities in the country has been completed;
- (b) if so, the details thereof along with the amount spent on these 100 cities, city-wise;
- (c) whether the Government has considered/is considering to develop more cities as Smart Cities, including Purnia which is known as the 'Darjeeling of Bihar';
- (d) if so, the details thereof; and
- (e) the time by which the names of the newly selected cities are likely to be announced?

CSR funding by the Public Sector Petroleum Companies

2487. Shri Anand Bhadauria:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) the details of the Corporate Social Responsibility (CSR) funding by the public sector petroleum companies during the last five years and the current year, year-wise and company-wise;
- (b) the details of the recipients of CSR funding by the public sector petroleum companies during the last five years and the current year, year-wise and company-wise;
- (c) the criteria adopted by the Government to select the recipients of CSR funds from the public sector petroleum companies, company-wise; and
- (d) the details of the irregularities reported in selecting the recipients of CSR funds from the petroleum companies during the last three years and the current year, year and company-wise?

UDAN Yatri Cafe

2488. Shri E T Mohammed Basheer:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government has launched the new pilot scheme 'UDAN Yatri Cafe' and if so, the details thereof;
- (b) the details of the airports selected for the pilot projects;
- (c) whether the Government plans to expand the project in the State of Kerala and if so, the details thereof along with the timeline fixed in this regard; and
- (d) if not, the reasons therefor?

Development of Maharana Pratap Airport

†2489. Shri Chandra Prakash Joshi:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) the details of the proposals that have been approved by the Government for the development of Maharana Pratap airport, Udaipur;

- (b) the details of the works that have been carried out for the development of Udaipur airport during the last ten years;
- (c) the details of the flights currently being operated from the said airport; and
- (d) whether any proposal is pending within the Ministry regarding the operation of international flights from Udaipur airport, if so, the factors responsible therefor?

Expansion of Airports in Uttarakhand

†2490. Shri Trivendra Singh Rawat:

Will the Minister of CIVIL AVIATION

be pleased to state:

- (a) whether the Government proposes to expand small and medium airports and add new flights to promote tourism in Uttarakhand and enhance connectivity to major pilgrimage sites in the State;
- (b) if so, the details thereof alongwith the total number of such airports and the locations where the said airports would be established and the timeline for their implementation; and
- (c) if not, the reasons therefor?

Reduction in Price of Petrol, Diesel, LPG and CNG

2491. Dr. M K Vishnu Prasad:
Smt. Geniben Nagaji Thakor:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

- (a) whether the price of petrol and diesel would be reduced in line with the falling crude prices, if so, the details thereof;
- (b) whether any steps have been taken by the Government to reduce the price of Petrol, Diesel, LPG gas and CNG, if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the cost of procured crude oil from other countries, the cost of processing the product and the price of finished products?

Permanent Teaching Staff in EMRS in Tamil Nadu

2492. Shri Matheswaran V S:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) the details of permanent teaching staff currently working in Eklavya Model Residential School (EMRS) in Sengarai, Namakkal district of Tamil Nadu;
- (b) the sanctioned strength of permanent teaching staff for the said EMRS;
- (c) the timeline for appointing permanent teaching staff for the said school; and
- (d) the details of recruitment undertaken for appointing permanent teaching staff for the said school?

Transit-Oriented Development Policy

†2493. Shri Dilip Saikia:
Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

- (a) the details of the Transit-Oriented Development (TOD) scheme along with its features and objectives;
- (b) the additional facilities to be provided to the selected cities under this scheme and the categories of beneficiaries targeted;
- (c) the details of cities likely to be selected under the said scheme in the country including Gujarat;
- (d) whether any criteria have been set for such selection and if so, the details thereof; and
- (e) whether the Government has estimated any budget expenditure for the said scheme and if so, the details thereof?

Non-compliance with Norms in setting up of Toll Gates

2494. Shri Appalanaidu Kaliseti:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) the toll gates that have been found to be set up in violation of prescribed norms in the last ten years in the country along with the corrective measures taken in each case, State-wise especially in Andhra Pradesh;
- (b) whether the Government has any mechanism to review and rectify wrongly placed toll gates to ensure compliance with the prescribed norms, if so, the details thereof;
- (c) the total number of representations received from State Governments, MPs or public stakeholders regarding the misplacement of toll gates along with the action taken on each request; and
- (d) whether the Government is considering a policy review to prevent the misplacement of toll gates in the future, ensuring that local commuters are not unfairly burdened and if so, the details thereof?

Constant Riverbank Erosion in Assam

2495. Md. Rakibul Hussain:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Government is aware of the Climate Resilient Brahmaputra Integrated Flood and Riverbank Erosion Risk Management Project in Assam, if so, the details of the progress made so far, district-wise;
- (b) whether the Government has identified the States where riverbank erosion is prevalent or rising, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is planning to introduce any new scheme or policy to prevent riverbank erosion in the country, if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government is planning to declare the flood and erosion problems of Assam

as a national problem to resolve the issue more effectively, if so, the details thereof and if not, the reasons therefor?

Plan to establish Industries in Lakshipur of Assam

†2496. Shri Parimal Suklabaidya:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether the Government has any objective/plan to establish industry in the Lakshipur region of Cachar district of Assam to spread the benefits of pineapple to the entire country, which is found in abundance in the region; and

(b) if so, the details thereof?

Digital Advancements for Airports

2497. Dr. Amar Singh:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Digital advancements such as Facial Authentication Technology and Decentralized Digital Credentials have revolutionised the country's airport operations allowing travellers to move seamlessly from entry checks to boarding in a matter of minutes; and

(b) if so, the details thereof and if not, the reasons therefor?

Steps for Occupancy of Unoccupied Houses under PMAY-U

2498. Shri Sasikanth Senthil:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) whether the Government is aware that nearly 47 per cent of the houses constructed under the Pradhan Mantri Awas Yojana–Urban (PMAY-U) for the urban poor remain unoccupied and nearly 70 per cent of houses built under the scheme particularly in the In-situ Slum Redevelopment (ISSR) vertical remain unoccupied; and

(b) if so, the details thereof along with the steps taken/being taken by the Government to improve the occupancy of the houses constructed under PMAY-U?

Salgaon Dam Project

†2499. Shri Lumba Ram Chaudhary:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is a fact that Mount Abu town requires at least 112 MCFT of water supply while its water storage capacity is only 41 MCFT, if so, the details thereof;

(b) whether the water crisis becomes severe in Mount Abu, if it does not rain on time, if so, the details thereof;

(c) whether it is a fact that there is a severe shortage of underground water in Mount Abu;

(d) if so, whether the Government has set any time limit to complete the Salgaon Dam project as soon as possible in view of the severe shortage of underground water in Mount Abu, if so, the details thereof; and

(e) the reasons for the delay in this regard?

Accelerated Irrigation benefit Programme in Jammu and Kashmir

2500. Shri Mian Altaf Ahmad:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is a fact that the centrally sponsored scheme Accelerated Irrigation Benefit Programme (AIBP) has been closed despite of various projects started under this programme have not been completed, if so, the details thereof;

(b) whether the Government would provide the funds from any other scheme for completion of these projects in Jammu and Kashmir, if so, the details thereof; and

(c) if not, the reasons therefor?

Hike in Loss of Power Companies

†2501. Shri Giridhari Yadav:

Will the Minister of POWER

be pleased to state:

(a) whether it is true that a report by the Reserve Bank of India has stated that the total loss of power companies in the country reached six point five lakh crore during the financial year 2023-24, which is two point four per cent of the Gross Domestic Product (GDP), if so, the details thereof;

(b) whether it is true that the measures such as improving power generation, reducing transmission and distribution losses and determining tariffs based on the actual cost of power supply have been suggested to address this issue, if so, the details of the directives the Government proposes to reduce this loss related to GDP as a result of the losses of power companies; and

(c) the time by which the same are likely to be issued?

Petroleum Mining Lease for Ashoknagar Oil Field

2502. Shri Jagannath Sarkar:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the Petroleum Mining Lease (PML) for the Ashoknagar Oil field has now been granted by the West Bengal Government and if so, the details thereof along with the date of approval and terms of the lease;

(b) the reasons for the delay of over four years in granting the PML, the estimated financial and production loss due to the non-implementation of the Early Development Plan (EDP);

(c) the status of the integrated Field Development Plan (FDP) covering 99.06 sq. km. and the projected oil and gas production timeline; and

(d) whether the production has commenced at the Ashoknagar Oil field and if not, the reasons

for the delay despite the approval of the PML?

Repair of Dilapidated Dams and Canals

†2503. Shri Virendra Singh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has allocated a budget for the repair of deteriorated canals and small dams across the country under the Green Revolution to enhance agricultural production, if so, the details thereof; and

(b) the budget allocated specifically for the agricultural district of Chandauli, Uttar Pradesh under this provision?

Repair of Highways

2504. Shri Kuldeep Indora:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government has issued any new guidelines to National Highways Authority of India (NHAI) which is responsible for the maintenance and development of National Highways for ensuring the longevity and continuous improvement of the country's vital road network;

(b) whether the Government has directed the NHAI to immediately repair the damaged highways in Rajasthan; and

(c) the steps that are being taken for strengthening the overall road infrastructure in Rajasthan with a particular reference to Sriganganagar and Hanumangarh districts?

Financial Assistance to ST Entrepreneurs

2505. Shri G Kumar Naik:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) the details of eligibility criteria fixed under the Venture Capital Fund for Scheduled Tribes (VCF-STs) for ST entrepreneurs and updates to selection requirements thereof;

(b) the details of applications received and the selection process executed during the last five years including timelines and procedures followed therefor;

(c) the details of companies approved for financial assistance during the said period, State-wise;

(d) the financial assistance provided to ST-owned companies including interest rates and returns on investment;

(e) the details of awareness initiatives for ST entrepreneurs via print and electronic media; and

(f) the details of efforts being made to increase the scheme's budget allocation for ST entrepreneurs across the country?

Water Connections in villages/hamlets of Barmer-Jaisalmer Constituency

†2506. Shri Ummeda Ram Beniwal:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the target fixed for providing water connections in villages and hamlets of Barmer-Jaisalmer Parliamentary Constituency under the Jal Jeevan Mission (JJM) and other projects along with the achievements made against the targets and the reasons for shortfall;

(b) whether the per capita water requirement in every household has been considered under JJM and if so, the details thereof;

(c) whether livestock was also included in this calculation and if so, the details of the year, the duration for which the requirements were estimated, and the basis of water availability proportion considered;

(d) the total budget allocated and utilised so far under JJM and other projects in Barmer-Jaisalmer Parliamentary Constituency, year-wise;

(e) the number of villages and hamlets of the said region benefitted from various projects where regular water supply has been ensured; and

(f) whether water is being made available to the residents of Bariyada, the first village of Barmer district, under the Barmer Lift Canal Project and if so, the details thereof?

Borewell Deaths

2507. Dr. D Ravi Kumar:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any data on the borewell deaths occurred in the country during the last five years (2020-2025);

(b) if so, the details thereof, State/UT-wise;

(c) the measures taken/being taken by the Government to strictly maintain and oversee the safety guidelines rolled out by the Supreme Court in the Orders dated 11.02.2010 and 06.08.2010;

(d) whether the Government proposes to enact a law to prevent borewell accidents and deaths, taking inspiration from Karnataka's newly enacted (Regulation and Control of Development and Management) (Amendment) Bill; and

(e) if so, the details thereof and if not, the reasons therefor?

Allocation of Road Projects to Puducherry

2508. Shri Ve Vaithilingam:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of traffic congestion in Puducherry from Rajiv Gandhi Square to Marapalam Junction and the highway connecting Cuddalore from Marapalam Junction, if so, the details thereof;

(b) the schemes sanctioned to the Union Territory of Puducherry to ease traffic congestion;

(c) the road projects sanctioned or proposed to be sanctioned for the Union Territory of Puducherry by the Government; and

(d) the budget allocation made during the year 2024-25 and the proposed quantum of

allocation for the year 2025-26 for road infrastructure in the Union Territory?

Cleaning of Rapti River

†2509. Shri Ram Shiromani Verma:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is aware that due to a lack of cleaning the Rapti River, passing through the aspirational districts of Shravasti and Balrampur in Uttar Pradesh, frequently causes floods every year, submerging hundreds of villages and if so, the details thereof;

(b) whether the Government is planning to undertake deep cleaning/desilting of the river, repair the embankments and raise their height, if so, the details thereof; and

(c) if not, the reasons therefor?

Piped Gas Project/City Gas Distribution Project

†2510. Dr. Shivaji Bandappa Kalge:

Shri Gyaneshwar Patil:

Smt. Delkar Kalaben Mohanbhai:

Shri Bhumare Sandipanrao Asaram:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) the number of cities connected with Piped Gas Project or City Gas Distribution project in Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli;

(b) the percentage of the cities in which piped gas being supplied/proposed to be supplied for domestic use in Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli;

(c) the number of areas proposed for supply of piped gas and the area-wise number of cities being supplied with piped gas as on date in Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli;

(d) the details of the funds sanctioned and disbursed by the Government for the said project during the last five years and the current years, city and year-wise; and

(e) the time by which the said project is likely to be completed?

Increasing Demand of Bio-Diesel

†2511. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of PETROLEUM AND NATURAL GAS

be pleased to state:

(a) whether the demand and supply of bio-diesel are increasing in the country, if so, the details thereof;

(b) the details of bio-diesel demand and supply in the country along with the concrete steps taken to meet the increasing demand for bio-diesel;

(c) whether the Government proposes to allow private bio-diesel manufacturers to act as distributors and grant them marketing and distribution rights for the limited purpose of supplying bio-diesel to the consumers, if so, the details thereof; and

(d) the impact it is likely to have on the existing suppliers and manufacturers and bulk

consumers like Indian Railways?

Operational Mega Food Parks under PMKSY

2512. Shri Sudhakar Singh:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) the details of the number of Mega Food Parks operational across the country under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), State-wise, specifically in Bihar;

(b) whether the Government has a plan regarding the expansion of Mega Food Parks and other food processing infrastructure for the upcoming years to enhance the sector's growth, if so, the details thereof;

(c) whether any steps are being taken to ensure better participation and project approvals for underdeveloped regions like Southern Bihar, particularly Buxar, Kaimur, and Rohtas, given that PMKSY is demand-driven and not region-specific, if so, the details thereof; and

(d) whether any efforts are being made by the Government to establish more food processing units, cold chain facilities, and agro-based industries in Bihar, especially in districts where agriculture is a primary economic activity considering that only one cold chain project has been approved in Gopalganj district, if so, the details thereof?

Impementation of PMKSY in Uttar Pradesh

†2513. Dr. Rajkumar Sangwan:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the details of the implementation of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in Uttar Pradesh including Baghpat district and the total area brought under irrigation since the inception of the scheme;

(b) the details of funds allocated and utilized under the PMKSY in Uttar Pradesh during the last three years and the current year along with the number of farmers benefited, year-wise;

(c) whether any steps have been taken to improve water use efficiency among farmers and promote sustainable irrigation practices under the PMKSY, if so, the details thereof; and

(d) whether any assessment has been made by the Government regarding the impact of the PMKSY on agricultural productivity and farmers' income, if so, the details thereof?

Rising Accidents due to Black Spots

2514. Adv. Adoor Prakash:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware of increasing incidents of vehicle accidents in 'black spots' on highways across the country, if so, the details thereof;

(b) whether the National Highways Authority of India (NHAI) has identified such 'black spots' which are accident-prone and is providing financial assistance for taking necessary safety measures, if so, the details thereof;

(c) the number of such places identified, State-wise, and the corrective measures taken so far;

and

(d) the details of 'black spots' identified in the State of Kerala and the present status of works?

Financial Assistance under PMEGP

†2515. Shri Chhotelal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

be pleased to state:

(a) the number of enterprises provided with financial assistance under Prime Minister's Employment Generation Programme (PMEGP) so far along with the number of employment generated through it;

(b) the details of the eligibility criteria to avail financial assistance under this scheme;

(c) whether the Government proposes to increase the credit limit for MSMEs particularly for the pandemic affected enterprises;

(d) if so, the time by which the revised limit is likely to be implemented; and

(e) if not, the reasons therefor?

Compensation to Victims of Hit and Run Motor Vehicle Accidents Scheme, 2022

†2516. Shri Bharat Singh Kushwah:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Compensation to Victims of Hit and Run Motor Vehicle Accidents Scheme, 2022 has been implemented by the Government, if so, the details thereof;

(b) whether after acceptance of the case, it has to be sent to General Insurance Council, Mumbai for payment, due to which there is delay and difficulty in payment of relief amount and if so, the details thereof;

(c) the number of cases wherein the relief amount has been disbursed so far under this scheme in Madhya Pradesh; and

(d) whether the Government proposes to simplify the process of sanctioning and paying relief amount and set up agency offices at the State level, if so, the details thereof?

Tap Water Connections to Rural Households under JJM

2517. Shri Sukhdeo Bhagat:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Jal Jeevan Mission (JJM) aimed to provide tap water connections to all rural households by the year 2024 and if so, the details thereof;

(b) whether only ten crore households have been covered as on October, 2023, falling short of the target by over six crore and if so, the details thereof;

(c) whether more than thirty per cent of the installed infrastructure is already facing issues with water quality and sustainability despite a significant budget allocation of rupees fifty-five thousand crore for the year 2023-24 and if so, the details thereof;

(d) whether Indian Institute of Management, Bangalore and International Labour Organisation have raised concerns that the implementation of the mission has failed to generate the projected

fifty-nine lakh ninety thousand person-year of employment and if so, the details thereof;

(e) the steps taken/being taken by the Government to address the failure in meeting the targets of the said mission; and

(f) the measures undertaken/being undertaken to ensure long-term sustainability and employment generation under JJM and if so, the details thereof?

Sewer Lines in Etawah District of Uttar Pradesh

†2518. Shri Jitendra Kumar Dohare:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government has any proposal to lay sewer lines as there is no sewer line in Etawah district of Uttar Pradesh, if so, the details thereof;

(b) whether the Government proposes to develop facilities of sewer lines and water treatment plants as Etawah municipality and district headquarters with a population of approximately two lakh have yet to receive a sewer line and water treatment plant and if so, the details thereof along with the expected timeline for its completion;

(c) the estimated expenditure for this project;

(d) whether the Government has assessed that untreated wastewater from Etawah city is directly polluting rivers and if so, the details thereof along with the steps taken/being taken to prevent the river from this dirty water; and

(e) whether the Government has formulated any specific plan to address the spread of diseases due to open drains and stagnant wastewater and if so, the details thereof?

Drinking Water Pipelines in Border Villages of Punjab

†2519. Shri Sukhjinder Singh Randhawa:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether it is true that Hardorawal Kalan, a border village of block Fatehgarh Churian, district Gurdaspur, Punjab is still lacking a drinking water pipeline, forcing approximately ten thousand residents to fetch drinking water from distant sources;

(b) if so, whether the Government plans to lay a water pipeline from the nearby village, Gharkian to Hardorawal Kalan, if so, the timeline for its completion and if not, the reasons therefor; and

(c) the reasons for the unavailability of drinking water in the border villages of Punjab under the Jal Jeevan Mission?

Recruitment of ATCOs

†2520. Shri Shankar Lalwani:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has any plans to recruit ATCOs in view of the increasing need for ATCOs at upcoming airports;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to impose heavy penalties on airline operators which are found violating the safety and maintenance rules to ensure the airworthiness of aircraft engines;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has any proposals to install Instrument Landing System (ILS) at all airports soon which ensures safe landing of aircrafts at night as well as in bad weather conditions; and

(f) if so, the details thereof and if not, the reasons therefor?

Chilli Cultivation in Nandurbar in Maharashtra

†2521. Adv Gowaal Kagada Padavi:

Will the Minister of FOOD PROCESSING INDUSTRIES

be pleased to state:

(a) whether there is a huge potential for chilli production, processing and storage in the State of Maharashtra, particularly in Nandurbar Lok Sabha Constituency and if so, the details thereof;

(b) whether more than 5000 hectares of land in Nandurbar is being used for chilli cultivation yet there is no chilli park or spice park in the said constituency and if so, the details thereof;

(c) the details of the number of chilli/spice parks operational across the country;

(d) the total number of chilli/spice parks inaugurated, operational and completed in the State of Maharashtra;

(e) the details of the funds disbursed for setting up of chilli/spice parks for the State of Maharashtra; and

(f) whether any steps are being taken by the Government to establish chilli park in the said constituency and if so, the details thereof?

Water Scarcity in Yellapur Village of Chandrapur District

†2522. Smt. Dhanorkar Pratibha Suresh:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the role of the Government for dealing with the situation that the citizens of Yellapur village in Jiwati Taluka, Chandrapur district are being forced to leave the village due to water scarcity;

(b) whether the Government will take action against the contractor responsible for the substandard construction of the water tank under the Jal Jeevan Mission and if so, the details thereof; and

(c) the measures taken/being taken by the Government to ensure water supply to Yellapur village in Jiwati Taluka?

Arsenic-affected Habitations in Assam

2523. Shri Joyanta Basumatary:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) the total number of arsenic-affected habitations in Assam and the number of these habitations covered with mitigation measures under the Jal Jeevan Mission since 2019;

(b) whether there are any discrepancies between Central and Assam State data on arsenic-affected habitations yet to receive mitigation measures and if so, the details thereof along with the reasons therefor;

(c) whether any arsenic-safe well designed by the Central Groundwater Board (CGWB) have been constructed in Assam; and

(d) if so, the details thereof and if not, the reasons therefor?

Expansion of Tribal Development Council in Odisha

2524. Shri Sukanta Kumar Panigrahi:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

(a) whether the Government is aware of recent expansion of the Special Development Council (SDC) to 23 districts of Odisha to preserve tribal culture and heritage;

(b) if so, the manner in which the Government is planning to collaborate with the State Government to support and enhance these initiatives; and

(c) the specific schemes implemented and the funds allocated by the Government to promote tribal welfare in these expanded areas?

Groundwater Depletion in Drought-prone Areas

2525. Shri Pushpendra Saroj:

Will the Minister of JAL SHAKTI

be pleased to state:

(a) whether the Government is addressing groundwater depletion especially in drought-prone area/States;

(b) if so, the details of investments made/being made in destination plants to address water scarcity; and

(c) the way in which the Government ensure fair water distribution between States with ongoing river disputes?

Compliance of Safety and Maintenance Regulations

2526. Shri Sachithanantham R:

Will the Minister of CIVIL AVIATION

be pleased to state:

(a) whether the Government has taken measures to implement the Parliamentary standing committee recommendations to ensure compliance of airline operators with all safety and maintenance regulations for aircraft engines, if so, the details thereof;

(b) whether as per the committee's recommendation to impose heavy penalties on airline operators found violating rules in this regard, a penalty method has been introduced and if so, the details thereof; and

(c) the details of companies that have been penalized during the last two years for non-compliance with aircraft engine safety norms?

AMRUT in Tamil Nadu

2527. Shri C N Annadurai:

Will the Minister of HOUSING AND URBAN AFFAIRS

be pleased to state:

(a) the number of projects approved under the Atal Mission for Rejuvenation and Urban Transformation Mission (AMRUT) since its inception in Tamil Nadu;

(b) the number of projects completed and the number of projects currently under implementation along with their expected timelines for completion;

(c) whether the Government has proposed any new reforms or modifications under AMRUT 2.0 and if so, the details thereof;

(d) the manner in which the AMRUT has contributed to the improvement of urban water supply and sewerage systems in AMRUT cities along with the measurable outcomes achieved;

(e) whether the Government has reviewed the functioning of AMRUT and if so, the details thereof along with the thrust areas of AMRUT; and

(f) the status of various water and sewer connection projects grounded under AMRUT in Tamil Nadu during the last three years and the current year?

Addressing Road Accidents due to Driver Drowsiness

2528. Shri Rajkumar Chahar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) whether the Government is aware that driver drowsiness and sleepiness are major contributors to road accidents;

(b) if so, whether specific data is collected by the Transport Research Wing in this regard, if so, the details thereof and if not, the reasons therefor;

(c) whether the lack of any data on drowsy driving-related accidents impede effective policy interventions, if so, the details thereof;

(d) whether the Government plans to collect and analyze data on accidents caused by driver drowsiness to take targeted measures, if so, the details thereof; and

(e) the year until which the data of road accidents due to drowsiness and sleepiness was collected and provide the reasons for discontinuing the same?

Implementation of the Revamped Distribution Sector Scheme

†2529. Shri Anil Firojiya:

Will the Minister of POWER

be pleased to state:

(a) whether new transformers, grids and construction of lines are being monitored through third-party audits under the Revamped Distribution Sector Scheme (RDSS) and if so, the way by which it is being implemented;

(b) the details of the agencies appointed to conduct third-party audits under the said scheme and the mechanism has been adopted for their selection in a transparent manner;

(c) whether involvement of local representatives have been ensured in the process relating to transformers and grids under the RDSS and if not, the reasons therefor; and

(d) whether the Government has a plan to co-ordinate with the public representatives in the entire process to ensure the local requirements and problems?

Bypasses in Maharashtra

†2530. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

(a) the provisions and criteria determined by the Government for constructing bypasses on National Highways and State Highways;

(b) the number of bypasses constructed on National Highways and State Highways in Maharashtra and the details thereof, especially in Washim-Yavatmal parliamentary constituency;

(c) whether the Government proposes to construct a bypass from State Highway-213 to National Highway-161 A in Digras of Washim-Yavatmal parliamentary constituency;

(d) if so, the timeline for its completion and if not, the reasons therefor; and

(e) the measures taken to address traffic congestion and ensure public safety at the aforesaid location?

New Delhi
Friday, March 7, 2025/
Phalgun 16, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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